

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES**  
**IN RESPECT OF THE STATE OF RAJASTHAN TO BE HELD FROM**  
**25.02.2019 TO 28.02.2019 AT JAIPUR**

Date : 25<sup>th</sup> Feb, 2019 (Monday)  
(Sr. No. 1-85)  
Time : 9:00 A.M.

Date : 25<sup>th</sup> Feb, 2019 (Monday)  
(Sr. No. 86-170)  
Time : 2:00 P.M.

Date : 26<sup>th</sup> Feb, 2019 (Tuesday)  
(Sr. No. 171-255)  
Time : 9:00 A.M.

Date : 26<sup>th</sup> Feb, 2019 (Tuesday)  
(Sr. No. 256-340)  
Time : 2:00 P.M.

Date : 27<sup>th</sup> Feb, 2019 (Wednesday)  
(Sr. No. 341-425)  
Time : 9:00 A.M.

Date : 27<sup>th</sup> Feb, 2019 (Wednesday)  
(Sr. No. 426-510)  
Time : 2:00 P.M.

Date : 28<sup>th</sup> Feb, 2019 (Thursday)  
(Sr. No. 511-595)  
Time : 9:00 A.M.

Date : 28<sup>th</sup> Feb, 2019 (Thursday)  
(Sr. No. 596-till last)  
Time : 2:00 P.M.

**VENUE**

**INCOME TAX APPELLATE TRIBUNAL (ITAT)**  
**G-4, RAJ MAHAL RESIDENTIAL AREA,**  
**NEAR 22 GODAM INOX, C-SCHEME, JAIPUR-302006**

**BY SPEED POST**

**Sr.No. 1**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kamal Kumar Gurjar, **Advocate**  
Sh. Madho Lal Gurjar  
Village Lodipura Post Khatupura ,Sawai  
Madhopur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chhotu Lal Gurjar, **Advocate**  
Sh. Laddu Lal Gurjar  
Village Sukhwas Post Allapur Tehsil  
Khandar, Sawai Madhopur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 3**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Karan Sindhu, **Advocate**  
Sh. Suraj Mal  
Sindhu Farm Villahe Bilwadi Tehsil  
Viratnagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 4**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Abdul Kayam, **Advocate**  
Sh. Bafati Khan  
Opposite 5-Kha H.B.C. Sanjay Nagar Bhatta Basti  
Shastri Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 5**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Parveen Kumar Jajoria, **Advocate**  
Sh. Ram Gopal Jajoria  
Jajoria Bhawan Village- Keshopura Post- Vaishali  
Nagar Ajmer Road, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 6**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Devendra Kumar Tamboli, **Advocate**  
Sh. Kailash Chandra Tamboli  
Vakil Colony Court Road  
Mandalgarh, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 7**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mamraj Saini, **Advocate**  
Sh. Bhagwan Sahya Saini  
Ward No 17 Viratnagar ,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 8**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anwar Ahmed, **Advocate**  
Sh. Bashir Ahmed  
156 Luharo Ka Mohalla Sambhar  
Lake, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 9**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohammad Salim, **Advocate**  
Sh. Abrar Hussain  
B-1048-49 Sanjay Nagar Near 17 No Bus Stand  
Bhatta Basti Shastri Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 10**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vijay Singh, Advocate  
Sh. Dayanand  
Vill Bislani Post Suratpura Teh  
Rajgarh, Churu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 11**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Sharma, **Advocate**  
Sh. Late Devki Nandan Sharma  
Plot No-411 Tara Nagar-A  
Jhotwara, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 12**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ramanand Sharma, **Advocate**  
Sh. Rameshwar Lal Sharma  
Opp Bus Stand Near Hanuman Ji Temple  
Hanumangarh Town, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 13**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Om Prakash, **Advocate**  
Sh. Gangabishan Bishnoi  
Ward No 23 New Abadi Street No 17 Fatehgarh  
Moad Hanumangarh  
Town, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 14**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Prasad Meena, **Advocate**  
Sh. Har Sahay Meena  
P.No. G-39 Saraswati Nagar Near Malviya  
Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 15**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Krishan Murari Pareek, **Advocate**  
Sh. Ramesh Chandra Pareek  
Krishana Colony Bus Stand Chhipabarod  
Baran, Baran, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 16**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Surender Kumar Meena, **Advocate**  
Sh. Rameshwar Dayal Meena  
Pabri Bhawan Nbc Road  
Hasanpura, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 17**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashwani Kumar Meena, **Advocate**  
Sh. Babu Lal Meena  
P.No. 242 Goutam Path Ram Nagar  
Sodala, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 18**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Kumar Sharma, **Advocate**  
Sh. Mohan Lal Sharma  
Near Methi Ki Bagchi Chuli Gate Gangapur  
City, Sawai Madhopur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 19**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Kumar Meena, **Advocate**  
Sh. Hanuman Sahai Meena  
183 Near Nm International School Jaswant  
Nagar Khatipura, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 20**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Narendra Kumar Gupta, **Advocate**  
Sh. Kishan Lal Gupta  
Plot No-39 Flat No F1 Brijpuri Behind Radha  
Tower 7 No Bus Stand Teelawala  
Jagatpura,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 21**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Nand Ram Regar, **Advocate**  
Sh. Nathu Lal Regar  
Civil Nyadish Ayam Nayik Majistrat Asind  
Chamber No 11 Regaro Ka Mohalla  
Shambhugarh Th Asind ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 22**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Teena Sharma, **Advocate**  
Sh. Ramprasad Sharma  
House No. 5-E-1 Behind T.T. Hospital Talwandi  
Kota, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 23**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Surendra Kumar Sharma, **Advocate**  
Sh. Ramnarayan Sharma  
Near Adarsh Vidhya Mandir Purani Tehsil  
Malpura Tonk ,Tonk,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 24**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dinesh Kumar Tamboli, **Advocate**  
Sh. Madan Lal Tamboli  
Purani Abadi Mandalgarh ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 25**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Laxmi Kant Arya, **Advocate**  
Sh. Rajendra Kumar Arya  
Ambedkar Colony Mohalla Buchahera  
Kotputli, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 26**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hanuwant Singh, **Advocate**  
Sh. Jalam Singh  
Plot No 93-94 Jodh Nagar Behind Govt Hospital  
Pokaran, Jaisalmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 27**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Satish Kumar Swami, **Advocate**  
Sh. Kailash Chand Swami  
112-A Green Park Vistar Bainad Road Dadi Ka  
Phatak Jhotwara, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 28**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Amar Singh Meena, **Advocate**  
Sh. Mata Deen Meena  
Mohalla Buchera Ward No 18  
Kotputli, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 29**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajkamal Basitha, **Advocate**  
Sh. Jagdish Prasad Basitha  
Azad Chowk Main Market  
Kotputli, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 30**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Makkhan Lal Dayama, **Advocate**  
Sh. Gajanand Bunker  
Vishanpura Charnawas Via - Itawa Bhopji  
Chomu, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 31**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajender Singh Kachawah, **Advocate**  
Sh. Purshottam Singh Kachawah  
204 B Block Hiran Magri Sec  
14,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 32**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Abdul Aleem Khan, **Advocate**  
Sh. Late Abdul Karim Khan  
Plot No 15 Shabri Colony  
Ayad,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 33**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chander Bhan, **Advocate**  
Sh. Krishan Chander  
Ward No 2 Vpo Mohanmagaria Tehsil  
Hanumangarh, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 34**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anish Kumar Jain, **Advocate**  
Sh. Mohan Lal Jain  
Choudhary Colony Plot No 135 Dudu Road  
Malpura, Tonk, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 35**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Naresh Kumar Atray, **Advocate**  
Sh. Ramesh Chandra Sharma  
Atary Sadan Swami Mohalla Manoharpur Tehsil  
Shahpura, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 36**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Khem Chand Meena, **Advocate**  
Sh. Ram Kuvvar Meena  
Vpo-Antela                      Via-Bhabru                      Teh-  
Viratnagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 37**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kamlesh Kumar Khorwal, **Advocate**  
Sh. Pooran Chand Khorwal  
Plot No. 42 Saini Colony II-C  
Kartarpura, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 38**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Kumar Pipliwal, **Advocate**  
Sh. Durga Shanker Pipliwal  
I-48 Jp Colony Sector-3 Hari Nagar Shastri  
Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 39**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Banwari Lal Sharma, **Advocate**  
Sh. Pyare Lal Sharma  
Court Campus Thanagazi Alwar  
Alwar, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 40**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahendra Kumar Saini, **Advocate**  
Sh. Nahar Singh Saini  
C-233 Murlipura Scheme ,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 41**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rohitashva Roondla, **Advocate**  
Sh. Gulla Ram Roondla  
Village Rampura Tehsil Shahpura Dist  
Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 42**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suraj Mal Jat, **Advocate**  
Sh. Ganpat Ram Jat  
Village Rampura Tehsil Shahpura Dist  
Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 43**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Narpat Ram, **Advocate**  
Sh. Uda Ram  
H.No. 16 Ahuja Colony Airforce Area Ratanada  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 44**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rakesh Kumar, **Advocate**  
Sh. Bahadur Mal  
Chandela Mohalla Ward No.22 Behind Ram  
Mandir,Churu,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 45**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhagchand Sharma, **Advocate**  
Sh. Narayan Lal Sharma  
Nahar Wali Ka Bad Tiba Wali Dhani Hatoj  
Kalwar Road Govindpura  
Jhotwara, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 46**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chaina Ram Choudhary, **Advocate**  
Sh. Chimna Ram  
E 26 Shivaji Nagar Colony Jalore, Jalore, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 47**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rakesh Kumar Verma, **Advocate**  
Sh. Kabir Prasad  
24-A Mansa Mata Nagar Harmara  
Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 48**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Babu Lal Yadav, **Advocate**  
Sh. Mahadev Prasad  
Dhani-Jagaraton Ki Vill-Bhagatpura Post-  
Jaisinghpura Via-Paota Teh-  
Viratnagar,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 49**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahendra Singh Shekhawat, **Advocate**  
Sh. Bhanwar Singh  
Vill - Charakara Th. Nokha ,Bikaner,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 50**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunita Devi Yadav, **Advocate**  
Sh. Ghisa Ram Yadav  
Dhani-Jagaraton Ki Vill-Bhagatpura Post-  
Jaisinghpura Vpo-Paota Teh-  
Viratnagar,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 51**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Ratan, **Advocate**  
Sh. Magan Lal  
Haveli Vas Koselao Teh Sumerpur ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 52**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kuldeep Singh, **Advocate**  
Sh. Raj Singh  
Ward No 7 Vpo Makkasar Tehsil  
Hanumangarh, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 53**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Raj Kumar Raniwal, **Advocate**  
Sh. Late. Shri Latoor Lal  
C-219 Indira Colony Vigyan Nagar Kota  
Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 54**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vikram Singh Deora, **Advocate**  
Sh. Shiv Singh Deora  
Vpo Kivarli Via Shantivan Tehsil Abu Road Abu  
Road,Sirohi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 55**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pinki Kaushik, **Advocate**  
Sh. Ashok Kumar Kaushik  
Village Post Panchu Nokha ,Bikaner,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 56**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Talib Hassan, **Advocate**  
Sh. Gulam Rashul  
Opp Kothari Hospital Hanuman Temple Street  
Gajner Road Sarvodaya Basti, Bikaner, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 57**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Narendar Singh, **Advocate**  
Sh. Goverdhan Singh  
Vpo Gura Tehsil Udaipurwati  
Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 58**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hans Raj Tanwar, **Advocate**  
Sh. Gheesa Ram Tanwar  
Vill Sohanpura Post Patan Tehsil Neem Ka Thana  
Neem Ka Thana, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 59**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hanuman Prasad, **Advocate**  
Sh. Vijay Kumar  
Deep Photo State Main Bazar Anupgarh District  
Sri Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 60**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vijay Kumar Jangir, **Advocate**  
Sh. Dwarka Prasad Jangir  
Ward No. 2 Vpo Hardiya Tehsil  
Khetri, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 61**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dharmveer Yadav, **Advocate**  
Sh. Gyarasi Lal  
Ballapura Tehsil Neem Ka Thana, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 62**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sanjeev Kumar Kataria, **Advocate**  
Sh. Shreekrishan Kataria  
Plot No C 233 234 Murlipura Scheme  
Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 63**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Krishan Kumar, **Advocate**  
Sh. Har Chand Yadav  
Vpo Fouladpur Tehsil Neemrana Dist  
Alwar, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 64**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohammad Rafiq, **Advocate**  
Sh. Abdul Daud  
H. No. 3 Ahatram Manzil Moti Doongri  
Road, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 65**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Govind Dangi, **Advocate**  
Sh. Baluram Dangi  
Guru Kripa Bhavan Punarwas Colony Sagwara  
,Dungarpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 66**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shrikrishan, **Advocate**  
Sh. Rameshwar Dayal Saini  
Plot No C 233 Murlipura Scheme  
Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 67**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Purshottam Saini, **Advocate**  
Sh. Suraj Mal Saini  
Singodiya Bhawan Out Side Of Holi Gate Ward  
No 8 Chomu ,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 68**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Deepak Kumar, **Advocate**  
Sh. Late Madan Lal  
Ritu Niwas C Block 159 Sec 9  
Savina, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 69**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ganpat Dan Charan, **Advocate**  
Sh. Hemant Dan Charan  
Ward No 07 Charno Ka Vas Sindhari  
Chaseera, Barmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 70**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kalpesh Kumar Rawal, **Advocate**  
Sh. Jawahar Lal Rawal  
Saroda Vpo Saroda, Dungarpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 71**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sandeep Kumar Godara, **Advocate**  
Sh. Om Parkash Godara  
Ward No.18 Near Canal Colony  
Sangaria, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 72**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Chandra Ameta, **Advocate**  
Sh. Heera Lal Ameta  
Near Alosk Shikshan Sansthan Ganesh Nagar  
Rajsamand,Rajsamand,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 73**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Subhash Kasania, **Advocate**  
Sh. Rajaram Kasania  
Ward No.4 Near Gurudawara Vpo. Saliwala  
Tehsil Tibbi,Hanumangarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 74**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh, **Advocate**  
Sh. Dharma Ram  
Village Jur Khicharon Ki Dhanitehsil Tinwari  
Jodhpur ,Jodhpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 75**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohan Nath Sidh, **Advocate**  
Sh. Bhanwar Lal  
Ward No 08 Momasar Bass Sri  
Dungargarh, Bikaner, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 76**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Santosh Kumar Patidar, **Advocate**  
Sh. Raman Lal Patidar  
Vpo Gadajasrajpur Teh Galiyakot  
,Dungarpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 77**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitendra Paliwal, **Advocate**  
Sh. Kashi Ram Paliwal  
Kishor Nagar (Manda) Rajnagar  
Rajsamand, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 78**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hanumant Singh Chandel, **Advocate**  
Sh. Chander Singh  
1245/44 New Rajeev Nagar Dhola  
Bhata, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 79**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Patidar, **Advocate**  
Sh. Sukh Lal Patidar  
Vpo Ghata Ka Goan Teh Galiyakot  
,Dungarpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 80**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ratan Singh Shekhawat, **Advocate**  
Sh. Shultan Singh  
Village Dholi Kothi Post Beelwari Tehsil  
Viratnagar ,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 81**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kailash Kanwar Charan, **Advocate**  
Sh. Himmat Singh Charan  
12 Gali No 4 Adarsh Nagar Sanganer  
Colony,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 82**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahendra Ojha, **Advocate**  
Sh. Shanti Lal Ojha  
27 Bye 172 Panerio Ki Madri Behind Shiksha  
Niketen Sechool Udaipur,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 83**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Prakash Chandra Chouhan, **Advocate**  
Sh. Bhanwar Lal Chouhan  
Ramdev Mandir Ke Pass Jodhpur Road Bar Teh  
Raipur Dist Pali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 84**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kum. Durga Tanwar, **Advocate**  
Sh. Champa Lal Tanwar  
Ramdev Mandir Ke Pass Jodhpur Road Bar Tehsil  
Raipur Dist Pali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 85**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pawan Kumar Joshi, **Advocate**  
Sh. Balram Joshi  
Village Bidara Tehsil Shahpura ,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 86**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ratnesh Kumar Mewal, **Advocate**  
Sh. Pema Ram Mewal  
S/O Pema Ram Mewal Village - Bachhri Post-  
Dera Bamanwas Tehsil -  
Thanagazi, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 87**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Narendar Kumar Saini, **Advocate**  
Sh. Gopal Lal Saini  
Ward No. 22 Police Ka Mohalla Chhawani Neem  
Ka Thana, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 88**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Virendra Kumar, **Advocate**  
Sh. Kanhaiya Lal  
Gurjaron Ka Mohalla Sanganer  
Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 89**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Nilesh Kumar Khatri, **Advocate**  
Sh. Bal Krishan Khatri  
Suraj Bhawan Near Kabootar Khana  
Rajnagar, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 90**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shyam Sunder Sharma, **Advocate**  
Sh. Nathu Lal Sharma  
Vpo Khori Tehsil Shahpura ,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 91**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sanjay Kumar Sharma, **Advocate**  
Sh. Jainarain Sharma  
Ward No.-04 Tibbi ,Hanumangarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 92**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ajeet Rao, **Advocate**  
Sh. Jagdish Prasad Yadav  
Opp. Rseb Rest House Tijara Road Kishangarh  
Bas, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 93**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rakesh Kumar Paliwal, **Advocate**  
Sh. Khemraj Paliwal  
Village Piparda Post Piparda Via  
Kankroli,Rajsamand,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 94**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mangi Lal Paliwal, **Advocate**  
Sh. Lahri Lal Paliwal  
115 Azad Nagar Housing Society Sajjan Garh  
Road Udaipur ,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 95**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Giriraj Choudhary, **Advocate**  
Sh. Gopi Lal Choudhary  
Village- Suhagpura Tehsil- Pipalkhunt  
,Pratapgarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 96**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ras Bihari, **Advocate**  
Sh. Shiv Dayal  
H N 545 Rajendra Nagar Bharatpur Bharatpur  
Rajasthan, Bharatpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 97**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Yogesh Kawdia, **Advocate**  
Sh. Dharm Chand Kawdia  
Kawdia Building Sadar Bazar  
Raj Nagar, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 98**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Babu Lal Katariya, **Advocate**  
Sh. Ram Lal Katariya  
Patel Nagar Deoli ,Tonk,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 99**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Kumar Barala, **Advocate**  
Sh. Gyan Chand Barala  
W.No. 19 Kacholiya Chomu Post Jaitpura Tehsil  
Chomu Chomu, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 100**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mukesh Sharma, **Advocate**  
Sh. Shri Jamuna Lal Sharma  
79-A Jaihind Nagar-I Police Line Kota  
Rajasthan,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 101**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ramveer Sharma, **Advocate**  
Sh. Sobaran Sharma  
197/5 Khandu Colony Banswara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 102**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Lakhan Singh Chouhan, **Advocate**  
Sh. Fateh Singh Chouhan  
Vpo Bankora Teh Aspur ,Dungarpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 103**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Gajendra Singh Chouhan, **Advocate**  
Sh. Mahendra Singh Chouhan  
Vill Kharodiya Post Bhekhred Teh Aspur  
,Dungarpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 104**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Narendra Singh Jhula, **Advocate**  
Sh. Udai Singh Jhula  
Village Makod Post Tejpur Banswara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 105**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hira Lal Rathod, **Advocate**  
Sh. Dungarji  
Village Post Thikariya Tehsil And District  
Banswara ,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 106**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rakesh Patidar, **Advocate**  
Sh. Shiv Shanker Patidar  
Vpo-Surwaniya Banswara ,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 107**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendr Kumar Patidar, **Advocate**  
Sh. Nagaji Patidar  
Vpo- Surwaniya Tehsil And District Banswara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 108**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Akash Patel, **Advocate**  
Sh. Mani Lal Patel  
Holi Chowak Prathviganj Banswara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 109**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Patidar, **Advocate**  
Sh. Ranchhod Patidar  
Vpo- Karji Tehsil Bagidora District Banswara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 110**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hemendra Nath Purohit, **Advocate**  
Sh. Lt. Jitendra Nath Purohit  
Dedapal Near Subhash Nagar Banswara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 111**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Neeraj Goyal, **Advocate**  
Sh. Kishan Lal Goyal  
28-B Setia Colony Street No. 1 Sri  
Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 112**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chiranji Lal Raigar, **Advocate**  
Sh. Gheesa Lal Raigar  
Vill-Balesar Post-Navrangpura Via-Maid Teh-  
Viratnagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 113**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Moonge Lal Vimal, **Advocate**  
Sh. Soorja Ram Vimal  
Vpo Ganwari Neem Ka Thana ,Sikar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 114**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vinod Kumar Gurjar, **Advocate**  
Sh. Rekha Ram Gurjar  
Vill-Sevra Post-Teori Via-Maid Teh-  
Viratnagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 115**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Kumar Verma, **Advocate**  
Sh. Laxman Lal Verma  
Nanta Road Subhash Nagar Kunhari  
Kota, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 116**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sangeeta Kumawat, **Advocate**  
Sh. Gopal Kumawat  
22 Karm Seel Marg Out Side Chand  
Pole,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 117**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pooran Mal Sharma, **Advocate**  
Sh. Shri Bhola Ram Sharma  
Ward No 12 Village Thoi Tehsil Shrimadhapur  
Dist.Sikar Raj. ,Sikar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 118**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Prakash Chand Sharma, **Advocate**  
Sh. Ganesh Narayan Sharma  
13 Narayan Vihar Sec-3 Pratap Nagar  
Sanganer, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 119**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mitesh Kumar Jani, **Advocate**  
Sh. Narayan Lal Jani  
Vpo Sabla Teh Sabla  
Dungarpur, Dungarpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 120**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Udai Bhan Singh, **Advocate**  
Sh. Madan Lal  
N.T.A - Qn 01 Khetri Nagar Tehsil - Khetri Vpo -  
Mehara Gurjarwas Tehsil - Khetri Vaya -  
Nangaliya Gurjarwas, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 121**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Murari Lal Sharma, **Advocate**  
Sh. Kailash Chand Sharma  
In Fron Of Govt Girls College Chhawani Road  
Neem Ka Thana,Sikar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 122**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Prahlad Singh Yadav, **Advocate**  
Sh. Shiv Lal Yadav  
Dhani- PUNCHHLAWALI Tehsil- Neem Ka Thana  
,Sikar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 123**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shish Pal Singh Tanwar, **Advocate**  
Sh. Ramchandra Singh Tanwar  
Vpo- Jeelo Tehsil- Neem Ka Thana Dist-  
Sikar, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 124**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hitesh Sharma, **Advocate**  
Sh. Late Labh Shankar Sharma  
A-204 Punarwas Colony Sagwara  
,Dungarpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 125**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajnikant Soni, **Advocate**  
Sh. Shri Niranjana Soni  
Opposite Gandhi Girls School Gandhi Chowk  
Sujangarh, Churu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 126**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anurag Choudhary, **Advocate**  
Sh. Amar Singh  
Ward No 15 Behind Government Hospital  
Taranagar, Churu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 127**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kumar Choharya, **Advocate**  
Sh. Bansi Dhar  
Ward No 20 Chhawani Neem Ka  
Thana, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 128**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitendra Kumar Agarwal, **Advocate**  
Sh. Ram Swaroop Gupta  
Ward No. 20 Bajrang Marg Chhawani Neem Ka  
Thana, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 129**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Basanti Khaitan, **Advocate**  
Sh. Vijay Kumar Khaitan  
Ward No.29 Near Rupees Temple  
Sujangarh, Churu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 130**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kamlesh Nagori, Advocate  
Sh. Hari Singh Nagori  
Salumber Road Dhariyawad  
,Pratapgarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 131**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rakesh Kumar Bunker, **Advocate**  
Sh. Ramji Bunker  
Yadav Basti Gamothwara Sagwara Teh.  
Sagwara,Dungarpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 132**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohinder Kumar Joshi, **Advocate**  
Sh. Mohinder Kumar Joshi  
Sapanda Road Kekri Kekri, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 133**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bal Ram Saini, **Advocate**  
Sh. Mali Ram Saini  
Ward No. 17 Mohalla Rishala Chhawani Neem  
Ka Thana, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 134**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jaypal Singh Dabi, **Advocate**  
Sh. Moti Singh Dabi  
Plot No. 11 New Housing Board Banswara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 135**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Reshmi Siyag, **Advocate**  
Sh. Ram Pratap  
D 107 Civil Line Ward No 1 Hanumangarh  
Junction, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 136**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohammed Arif Sheikh, **Advocate**  
Sh. Sadruddin Sheikh  
Ward NO. 13 C/O Bharat Sales Corporation Bus  
Stand Asind, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 137**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Amrit Lal Lohar, **Advocate**  
Sh. Nathu Lal Lohar  
Plot.No. 342 Pratap Nagar Near New Hospital  
Road Dungarpur ,Dungarpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 138**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shyam Bihari Bhargava, **Advocate**  
Sh. Lt Nand Kishor Bhargava  
222 Bhargava Street Nand Kripa Bhavan  
Nayapura Kota Raj,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 139**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vijay Kumar Tailor, **Advocate**  
Sh. Om Prakash Tailor  
Gaytri Niwas Grid Road Pratap Circle Asind  
Asind, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 140**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Krishna Kumar Purohit, **Advocate**  
Sh. Laxmi Kant Purohit  
Opp. Tehsildar Office Tehsil Kushalgarh  
Banswara ,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 141**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sarven Kumar Sharma, **Advocate**  
Sh. Kailash Chandra Sharma  
Ward No. 20 Balaji Ki Gali Chhawani Neem Ka  
Thana, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 142**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Harish Ujjaval, **Advocate**  
Sh. Durga Prasad Verma  
Shreesh Sadan Opp Santoshi Mata Temple Ward  
No 24 Neem Ka Thana, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 143**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Manoj Kumar, **Advocate**  
Sh. Badri Lal  
H.No. 57 Pratap Chowk Ladpura, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 144**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jai Kumar Chittora, **Advocate**  
Sh. Narsingh Lal Chittora  
Main Market Keshorai Patan Bundi  
Rajasthan, Bundi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 145**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chunni Lal Baberwal, **Advocate**  
Sh. Gyarsi Lal Saini  
Ward No 23 Police Ka Mohalla Chhawani Neem  
Ka Thana, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 146**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vimal Kumar Modi, **Advocate**  
Sh. Shambhu Dayal Modi  
Chhawani Neem Ka Thana ,Sikar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 147**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anil Kumar Verma, **Advocate**  
Sh. Banshi Dhar Verma  
Ward No 12 House No 1252 New Colony  
Bhudoli Road, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 148**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohammed Shamim Khan, **Advocate**  
Sh. Mohammed Naim Khan  
Mohalla Hussaini Chowk Kali Kalyan Dham  
Banswara ,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 149**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Nazeer Khan Pathan, **Advocate**  
Sh. Nazeem Khan Pathan  
Ratlam Road Tehsil Kushalgarh Banswara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 150**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Keshri Lal Bairwa, **Advocate**  
Sh. Anandi Lal Bairwa  
H.N 2/143 Swami Vivekanand Nagar Kota  
Rajasthan,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 151**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahendra Kumar Prajapat, **Advocate**  
Sh. Shiv Lal  
Mertiya Gate Petrol Pump Ke Pass  
Jaitaran, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 152**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mukesh Jain, **Advocate**  
Sh. Bhanwar Lal Jain  
5 Shardul Niketan Kanji Ka Hata  
,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 153**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rani Kumari, **Advocate**  
Sh. Mithan Lal  
Ward No 28 Near Srm School Tibbi Road  
Hanumangarh Town, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 154**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Lalit Patidar, **Advocate**  
Sh. Tejeng Patidar  
Akar Tower Shyam Colony Banswara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 155**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Manoj Kumar Sharma, **Advocate**  
Sh. Shambu Lal Shamra  
Bus Stand Antali Tashil Asind, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 156**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Parmeshwar Pal, **Advocate**  
Sh. Rameshwar Lal  
Ward No 23 Chhawani Neem Ka  
Thana, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 157**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Khushbu Rani Gera, **Advocate**  
Sh. Chander Bhan Gera  
20-B Yog Daya Nagar Near Virmani Builder 60  
Feet Road, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 158**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shalu Gupta, **Advocate**  
Sh. Devi Prasad Gupta  
Mohalla Har Bux Near Court Road  
Alwar, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 159**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Arjun Lal Makwana, **Advocate**  
Sh. Roop Ji Makwana  
Village-Dhamniya  
,Banswara,Rajasthan

Post-Sevna

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 160**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Deepesh Goyal, **Advocate**  
Sh. Subhash Chand Goyal  
1/49 N E B Housing Board Delhi  
Road, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 161**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Nana Lal Charpota, **Advocate**  
Sh. Nathu Charpota  
Village- Amabapada Post-Fefar Choti Sarwan  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 162**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Safiuddin Sheikh, **Advocate**  
Sh. Sadruddin Sheikh  
Ward No 13 Near Bus Stand  
Asind, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 163**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dhanna Ram Bishnoi, **Advocate**  
Sh. Jodha Ram Bishnoi  
Village Bhakhary Via Lohawat Tehsil Osian  
District Jodhpur ,Jodhpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 164**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhagwan Sahai Meena, **Advocate**  
Sh. Ram Pal Meena  
Village-Balmukandpura Urf Basra Post-Dehalala  
Tehsil-Kotkhawda, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 165**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Deepak Kumar Rana, **Advocate**  
Sh. Amrit Lal Rana  
Kalika Mata Road Sawanpada  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 166**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Nikhil Malot, **Advocate**  
Sh. Satay Narayan Malot  
Mahalaxmi Chowk Kalika Mata Road  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 167**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Surendra Sen, **Advocate**  
Sh. Panna Lal Sen  
Nai Parasoli Tehsil Asind ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 168**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vikram Singh Chundawat, **Advocate**  
Sh. Chatar Singh Chundawat  
Vpo Doulatgarh Teh Asind ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 169**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kamlesh Kumar Saini, **Advocate**  
Sh. Ramesh Kumar Saini  
Saini Mohalla Luniyapura Abu  
Road, Sirahi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 170**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jaswant Kumar, **Advocate**  
Sh. Mangelal Khatik  
Vpo- Neemrana Neemrana ,Alwar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 171**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajan Chawla, **Advocate**  
Sh. Chimam Lal Chawla  
375 Vinoba Basti Sri  
Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 172**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Doongar Ram, **Advocate**  
Sh. Thakar Ram  
Vpo Badwasi Teh Nagaur ,Nagaur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 173**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anisha Bano, **Advocate**  
Sh. Sarwar Khan  
W/O Sarwar Khan 261 Mohan B Nagar Bjs  
Colony Power House Road  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 174**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hitesh Jain, **Advocate**  
Sh. Surendra Kumar Jain  
D-19 Gulab Bari Arya Samaj Road  
Kota, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 175**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vimal Kirti, **Advocate**  
Sh. Hans Raj Bishnoi  
House No 162 Sector No 6 Ward No 40  
Hanumangarh Junction, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 176**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Kumar, **Advocate**  
Sh. Surja Ram  
Vpo Mainawali Tehsil Hanumangarh District  
Hanumangarh, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 177**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ghanshyam Tailor, **Advocate**  
Sh. Madan Lal Tailor  
H No 110 Ganesh Nagar University Road Choti  
Pipli,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 178**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ganesh Lal Teli, **Advocate**  
Sh. Moti Lal Teli  
21 Vrinda Vihar Colony Near Water Tank  
Kalkamata R T O Road, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 179**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shabana Parveen Mansuri, **Advocate**  
Sh. Ahmed Noor  
118 Panna Dhay Marg  
Hathipole, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 180**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashwini Kumar Dadhich, **Advocate**  
Sh. Badri Prasad Dadhich  
Near Vetenary Hospital Keshorai Patan  
Bundi,Bundi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 181**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Prakash Chander, **Advocate**  
Sh. Bhoj Raj  
A-5 Prem Nagar ,Ganganagar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 182**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kanta Bothra, **Advocate**  
Sh. Virendra Bothra  
Gandhiwari Nagaur ,Nagaur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 183**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohammad Iqbal Pathan, **Advocate**  
Sh. Umerdraz Pathan  
Near Digvijay School Borkhera Kota  
Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 184**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Nagenra Singh Solanki, **Advocate**  
Sh. Giriraj Singh Solanki  
Village And Post Bagli Tehsil Piplada  
Kota,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 185**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ajay Shringi, **Advocate**  
Sh. Gulab Chand Shringi  
H.No. 5-I-33 Mahaveer Nagar Iii Kota  
Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 186**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sanju Bapna, **Advocate**  
Sh. Uday Raj Jain  
C 77 R K Colony Bhilwara ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 187**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunil Kumar Choudhary, **Advocate**  
Sh. Balmukand Choudhary  
Parasnath Vihar Near Bada Bag Pratapgarh  
Pratapgarh Pratapgarh,Pratapgarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 188**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Devlal Kumawat, **Advocate**  
Sh. Tara Ram Kumawat  
Kumawat Nagar Indira Colony Barmer  
,Barmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 189**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Indersen Dhaka, **Advocate**  
Sh. Raja Ram  
House No 315 Ward No 26 Surya Nagar  
Hanumangarh Town, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 190**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bansi Lal Gwariya, **Advocate**  
Sh. Gopal Gwariya  
390-18 University Road Adarsh Nagar  
Corner,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 191**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rakhi Gupta, **Advocate**  
Sh. Ramavtar Gupta  
Flat No.-2151 Block-38 Rangoli Garden Vashali  
Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 192**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunita Verma, **Advocate**  
Sh. Sh Sriram Verma  
G-1 Civil Line Hanumangarh  
Junction, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 193**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sanjay Asopa, **Advocate**  
Sh. Ghanshyam Asopa  
Plot No. 77, Roop Nagar Paota C Road Near  
Galaxy School, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 194**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sandhya Kumari Chaturvedi, **Advocate**  
Sh. Hari Shankar Chaturvedi  
O - 164 Chandra Kanta Bhawan Azad  
Nagar, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 195**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mani Lal Yadav, **Advocate**  
Sh. Vithla Yadav  
Yadav Mohalla Ganesh Chowk Talwara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 196**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Arun Singh, Advocate  
Sh. Mod Singh  
Village ~ Bagiyara Post- Bagiyara Via-  
Kushalpura Teh- Raipur Dist- Pali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 197**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ramawtar Bairwa, **Advocate**  
Sh. Ram Swaroop Bairwa  
Village Pakhar li Post Jaitpur Via Mandawar  
Tehsil Mahua Distt Dausa,Dausa,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 198**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dilip Podar, **Advocate**  
Sh. Ram Chandra  
B-139, Shanti Nagar Ward No.14, Jaipur Road  
Churu,Churu,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 199**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vikram Singh Nathawat, **Advocate**  
Sh. Malam Singh Nathawat  
H.N.19 Mohabbat Nagar Opp.Chopasani  
School,Jodhpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 200**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Nilesh Bhatnagar, **Advocate**  
Sh. Anil Bhatnagar  
200 Adarsh Colony Kumbha Nagar  
Chittorgarh, Chittorgarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 201**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Khushbu Bhatnagar, **Advocate**  
Sh. Munishwar Kumar Bhatnagar  
200 Adarsh Colony Kumbha Nagar  
Chittorgarh, Chittorgarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 202**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Noor Mohammad Khan, **Advocate**  
Sh. Phool Mohammad Khan  
102, Krishna Nagar Jhotwara  
Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 203**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Soma Ram Choudhary, **Advocate**  
Sh. Mangi Lal  
Village- Raniwal Post- Raniwal Teh-  
Jaitaran, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 204**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shiv Dayal Singh Lakhawat, **Advocate**  
Sh. Jaswant Singh Lakhawat  
99 Maharana Pratap Colony Nimbahera  
Road, Chittorgarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 205**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ganpat Singh, **Advocate**  
Sh. Shanker Singh  
Inside Ushapuri Gate , Sumerpur Tehsil -  
Sumerpur ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 206**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Swaroop Sharma, **Advocate**  
Sh. Ramji Lal Sharma  
Hospital Road Prem Nagar Asind  
,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 207**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sandeep Kumar Yadav, **Advocate**  
Sh. Sher Singh Yadav  
Near Sbi Bank Ganj Road Kishangarh  
Bas, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 208**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Meena Hada, **Advocate**  
Sh. Man Singh Hada  
Ward No. 06 Keshorai Patan Bundi  
Rajasthan, Bundi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 209**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Raj Kumar Chayal, **Advocate**  
Sh. Duli Chand  
Raj Kumar Chayal Duli Chand Village Khariya  
Bara Post Norangsar Tehsil  
Sujangarh, Churu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 210**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hari Shankar Sharma, **Advocate**  
Sh. Hira Lal Sharma  
Near Bus Stand Brahmano Ki Sareri  
Asind, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 211**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Partu Singh Ninama, **Advocate**  
Sh. Lalu Ninama  
Village-Jodamiya, Post-Makanpura Teh-Choti  
Sarwan ,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 212**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kuldeep Choubisa, **Advocate**  
Sh. Madan Lal Choubisa  
48-D Vardhman Nagar North  
Sunderwas,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 213**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Raghav Vyas, **Advocate**  
Sh. Chetan Nath Vyas  
22 Panchvati Road No 2 ,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 214**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashutosh Joshi, **Advocate**  
Sh. Bhagirath Joshi  
Paliwal Gali ,Pratapgarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 215**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pallavi Vashistha, **Advocate**  
Sh. Pradeep Vashistha  
42 Gali No 1 Ajmer, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 216**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Manoj Kumar Rao, **Advocate**  
Sh. Kanha Ram Rao  
Village Dungsinghpura P.O. Ganeshgarh Tehsil  
Sadulshahar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 217**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Girdhari Lal Saini, **Advocate**  
Sh. Prahlad Singh  
Ramraya Kuwa Near Pwd Rest House Ward No  
18 Khetri, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 218**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunil Kumar Bhatia, **Advocate**  
Sh. Late Shri L.C. Bhatia  
265 293 Sector 26 Pratap Nagar  
Sanganer, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 219**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dinesh Bohra, **Advocate**  
Sh. Vishwambhar Lal  
215, Chankya Nagar Behind Gaytri Nagar Pal  
Raod, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 220**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Satish Kumar, **Advocate**  
Sh. Leeladhar Saini  
Dhani Bhandha Bhitir Vill Nanuwali Bawari Teh  
Khetri, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 221**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bharat Kumawat, **Advocate**  
Sh. Hari Vallabh Ajmera  
22 Out Side Chand Pole Karm Sheel Marg Khodi  
Imli Udaipur,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 222**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Daulatraj Nagoda, **Advocate**  
Sh. Premraj Nagoda  
Rampuriya Post Kidiaml Tehsil  
Karera, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 223**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Raj Kumar Soni, **Advocate**  
Sh. Kailash Chandra Soni  
House No 237 Ward No 29 Nagori Mohalla  
Sarafa Bazar, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 224**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Gautam Kumar Bumb, **Advocate**  
Sh. Mitha Lal  
26 Ganesh Colony  
Gulabpura, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 225**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Kumar Saharan, **Advocate**  
Sh. Ami Lal  
Ward No.2, Sainik Colony, Rajgarh Distt.Churu  
,Churu,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 226**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitendra Kumar Khatik, **Advocate**  
Sh. Nanuram Khatik  
Kumariya Kheda Post Namana Teh.  
Nathdwara,Rajsamand,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 227**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ramdayal Sharma, **Advocate**  
Sh. Ram Ray Sharma  
10 Keer Colony Opp Chanda Cinema  
Newai, Tonk, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 228**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Neeraj Kumar Arora, **Advocate**  
Sh. Sujan Lal  
V.P.O. Dullapur Keri Tehsil Sri  
Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 229**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hanuman Sahay Jat, **Advocate**  
Sh. Late Shri Gopi Lal Jat  
Lbs Colony Ganga Dham Mod Bassi  
Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 230**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohammad Irshad Bihari, **Advocate**  
Sh. Jamalu Ddin  
Bus Stand Ke Pass Mor Ka Nibahera  
Asind, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 231**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vinod Kumar Sharma, **Advocate**  
Sh. Shri Nand Lal Sharma  
Kalyan Ganj Bassi ,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 232**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahadev Prasad Midha, **Advocate**  
Sh. Kashmiri Lal Midha  
35 Tilak Nagar Sri  
Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 233**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Lajwanti Sharma, **Advocate**  
Sh. Balram Udenia  
Ward No. 18 Agency Area Deoli, Tonk, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 234**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhoma Ram Choudhary, **Advocate**  
Sh. Khivraj  
Nh 125 Jaisalmer Road Keru  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 235**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kailash Chandra Gurjar, **Advocate**  
Sh. Prabhu Dayal Gurjar  
Village Chandusa Post Hingwa Tehsil  
Sikrai, Dausa, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 236**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hukma Ram Nayak, **Advocate**  
Sh. Hari Ram Nayak  
V.P.O. Dullapur Keri Tehsil Sri  
Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 237**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vandana Chokhra, **Advocate**  
Sh. Ramesh Chandra Chokhra  
Ranka Bhawan, Opp. Rajasthan Patrika Office  
Laxmi Nath Mandir Road  
Bhilwara, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 238**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Prabhu Dayal Saharan, **Advocate**  
Sh. Hari Ram Saharan  
Village Matoriawali Dhan Po Norangdesar Tehsil  
Hanumangarh, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 239**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Kumar, **Advocate**  
Sh. Hans Raj  
20-A Setia Farm Sri  
Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 240**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Akila Bano Sheikh, **Advocate**  
Sh. Abdul Aziz Sheikh  
30 Near Bilali Masjid Ganesh  
Nagar, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 241**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Gaurav Kaushik, **Advocate**  
Sh. Vishnu Dutt Kaushik  
248 Vishnukant Swapn Bunglow Pilgrim Road  
Torna, Mount Abu, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 242**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kanabi Devaram Bhagavaniram, **Advocate**  
Sh. Kanabi Bhagavaniram Khangaraji  
At-Bant Post-Bant Ta- Reodar, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 243**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Kumar Pipliwal, **Advocate**  
Sh. Hari Shanker Pipliwal  
I-36,37 J.P. Coloney Sector 3 Shastri  
Nagar,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 244**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahendar Singh, **Advocate**  
Sh. Prasadi Lal  
Ward No 21 Anand Nagar Colony Khairthal Teh  
Kishangarh Bas, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 245**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajeev Kumar Bhaskar, **Advocate**  
Sh. Bare Lal  
395-A, Chhipi Wada Mount Road Ramgarh  
Mode Amer Road, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 246**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shiv Lal Khatik, **Advocate**  
Sh. Pyar Chand Khatik  
Shivrati Darwaja Ward No. 19 Gangapur Thasil  
Sahara Dist. Bundi ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 247**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhoj Raj Gurjar, **Advocate**  
Sh. Bhagwati Prasad  
Village-Badadhera Post-Jaichandpura Vaya  
Gathwadi Tehsil-  
Jamwaramgarh,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 248**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Om Prakash Panwar, **Advocate**  
Sh. Bal Kishan Panwar  
C/O Mohan Trading Co Inside Jalori Gate Opp.  
Balaji Temple Street, Jodhpur, Rajasthan-342001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 249**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitender Singh, **Advocate**  
Sh. Dhramvir Singh  
6a,66 Kudi Bhagtasni Housing Board  
Jodhpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 250**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Kumar Bapna, **Advocate**  
Sh. Choth Mal Bapna  
Ayurvedik Hospital Road Gautam Chowk  
Kapasan, Chittorgarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 251**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sanju Bapna, **Advocate**  
Sh. Udai Raj Jain  
C-77 R K Colony Bhilwara, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 252**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kataria, **Advocate**  
Sh. Brij Lal Kataria  
526-Vinoba Basti Sri  
Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 253**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dalbir Singh Sowna, **Advocate**  
Sh. Baker Singh Sowna  
Ward No. 2 Balkar Singh Ke Aare Ke Pass  
Suratgarh, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 254**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Brijesh Pareek, **Advocate**  
Sh. Sita Ram Pareek  
Village Post-Dhaura Via Gathwari Tehsil-  
Jamwaramgarh, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 255**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pratap Singh Tanwar, **Advocate**  
Sh. Lotu Ram Tanwar  
Vpo-Teelawali Teh-Khetri Dist-  
Jhunjhunu, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 256**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Surendra Pal Singh, **Advocate**  
Sh. Amar Singh Kasana  
Village Post Sikandra Tehsil Sikrai  
,Dausa,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 257**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jagat Singh Rajawat, Advocate  
Sh. Malam Singh  
New Abadi Sadri Tehsil Desuri, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 258**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitendra Kumar Gouttam, **Advocate**  
Sh. Ramesh Chand Gouttam  
Pwd Road Nadouti ,Karauli,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 259**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dinesh Prasad Meena, **Advocate**  
Sh. Mosariya Meena  
Kaima ,Karauli,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 260**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kshama Purohit, **Advocate**  
Sh. Brij Ratan Harsh  
H.N 117 Hathi Chowk Jalap  
Mohalla, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 261**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Kumar Jain, **Advocate**  
Sh. Mahaveer Prasad Jain  
4-Ga-19 Vigyan Nagar Kota  
Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 262**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hitesh Bhandari, **Advocate**  
Sh. Sunder Lal Bhandari  
Foj Ka Badla Dungarpur ,Dungarpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 263**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dilip Sain, **Advocate**  
Sh. Mohan Lal Sain  
Vpo - Dungra Chhota Tehsil - Sajjangarh  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 264**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Deen Dayal Purohit, **Advocate**  
Sh. Uday Kishan  
H.N.117 Hathi Chowk Jalap  
Mohalla, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 265**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dinesh Kumawat, **Advocate**  
Sh. Joraram Kumawat  
50-51 Nakoda Bheru Colony Bheru Chowk  
Sumerpur, Pali, Rajasthan-306902

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 266**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Raj Choudhary, **Advocate**  
Sh. Ramdhan Choudhary  
63, Kalyan Nagar Iii Near Airport, Tonk Road  
Sanganer, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 267**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shri Kant Sarswat, **Advocate**  
Sh. Mahaveer Parsad Sarswat  
Parshu Ram Nagar Behind Gd Sharma Hospital  
Suratgarh, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 268**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhupendra Kumar Verma, **Advocate**  
Sh. Goverdhan Lal Verma  
Tilak Colony Kherli Phatak Kota, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 269**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kailash Bairwa, **Advocate**  
Sh. Let Chote Lal Bairwa  
Gali No. 1, H.No. 4 Govt. School Behind Indira  
Gandhi Nagar Kota, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 270**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rambabu Malav, **Advocate**  
Sh. Rodu Lal Malav  
H.No.7c Indira Colony J.N. Marshal ,Mala Road  
Kota Junction,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 271**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dhanraj Nagar, **Advocate**  
Sh. Madan Lal Nagar  
Kishan Pura Takiya Tehsil Ladpura Kota  
Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 272**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Kumar Pareek, **Advocate**  
Sh. Om Parkash Pareek  
8 Center School Scheme Air Force Ratanada  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 273**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Umme Salma Mansuri, **Advocate**  
Sh. Ahamed Hussain  
545 Khanjipeer North ,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 274**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shyam Lal Joshi, **Advocate**  
Sh. Karni Ram  
Village Dholiya Tehsil Bap ,Jodhpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 275**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anil Kumar Sharma, **Advocate**  
Sh. Bal Krishan Sharma  
Teacher Colony Kalinjari Gate  
Shahpura, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 276**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Deepak Pareek, **Advocate**  
Sh. Ram Prasad Pareek  
Gandhipuri Shahpura, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 277**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anil Kumar Bagora, **Advocate**  
Sh. Mohan Lal Bagora  
Gali No. 1 Near Swastik Cinema Station Road,  
Kankroli, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 278**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chanda Soni, **Advocate**  
Sh. Laxmi Narayan Soni  
Sadar Bazar Kiro Ki Dhal  
Kankroli, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 279**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Harjendra Singh Choudhary, **Advocate**  
Sh. Sujan Singh Choudhary  
Gokul Colony Bandiya Nala Bhilwara Road,  
Kankroli,Rajsamand,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 280**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Neelam Sharma, **Advocate**  
Sh. Pushkar Lal Pujari  
103, 104 Shri Ram Nagar Near Kawadia Hospital  
100 Ft. Road, Kankroli, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 281**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shanker Lal Ninama, **Advocate**  
Sh. Devi Lal Ninama  
Village-Nadiya Post-Napla Teh-Choti Sarwan  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 282**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chetan Parkash Marwan, **Advocate**  
Sh. Mangi Lal Marwan  
Inside Jalori Bari Near Girls School Baiji Ka  
Talab, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 283**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Brijesh Bhardwaj, **Advocate**  
Sh. Devki Nandan Sharma  
114 40 Nasirabad Road Adarsh  
Nagar, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 284**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shokat Hussain, **Advocate**  
Sh. Adam Hussain  
Lakharwara ,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 285**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sandeep Kumar Garg, **Advocate**  
Sh. Mahesh Chand Garg  
5 Shanti Kunj, Friends Colony Matchies Factory  
Dadwara Kota Jn., Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 286**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahipal Singh Ranawat, **Advocate**  
Sh. Parmeshwar Singh Ranawat  
Village - Hisniya Post - Almas Tehsil -  
Mandal, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 287**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Balraj Pabbi, **Advocate**  
Sh. Sohan Lal  
24 Shastri Basti Sri  
Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 288**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohammed Sharif, **Advocate**  
Sh. Mohammed Ismail  
Nai Abadi Jahazpur Road  
Shahpura, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 289**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pukharam Patel, **Advocate**  
Sh. Gunesh Ram Patel  
19, Anjana Patel Nagar Central School Road Af  
Area Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 290**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mukesh Kumar Sharma, **Advocate**  
Sh. Radheshyam Sharma  
Badagaon ,Karauli,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 291**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pramesh Kumar, **Advocate**  
Sh. Durga Prasad  
Behind Eranpura School Chhawani Sheoganj  
Sheoganj, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 292**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Priyanka Pareek, **Advocate**  
Sh. Bhanwar Lal  
Vill Salwa Kallan Via Banar ,Jodhpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 293**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shankar Dayal, **Advocate**  
Sh. Kailash Shankar  
Vpo- Basant Via- Sanderao Tehsil -  
Sumerpur,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 294**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Omprakash Rajora, **Advocate**  
Sh. Prem Chand Sharma  
Near Telephone Exchange Th.-Dooni  
,Tonk,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 295**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Narpat Singh, **Advocate**  
Sh. Jorawar Singh  
Village - Barwa Teh- Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 296**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Satya Narayan Sharma, **Advocate**  
Sh. Liladhar  
Near Govt Sr.Sec. School Vpo-Tiba Basai Tehsil-  
Khetri, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 297**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Khatu Ram Ninama, **Advocate**  
Sh. Daliyaji Ninama  
Village-Nadiya Post-Napla Teh-Choti Sarwan  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 298**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Pargi, **Advocate**  
Sh. Shambhu Lal Pargi  
Village Post- Falwa Teh-Anandpuri  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 299**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Durgesh Sharma, **Advocate**  
Sh. Jagmohan Sharma  
Plot No 1 Annapurna Colony, Kesar Gunj, Abu  
Road Sirohi, Rajasthan, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 300**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kishan Gopal Meena, **Advocate**  
Sh. Ramesh Chand Meena  
Plot No-17 Roop Nagar 1st Mahesh  
Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 301**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Harish Kumar Sharma, **Advocate**  
Sh. Hari Mohan Sharma  
House No 5-H-5 Talwandi Kota  
Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 302**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Neeraj Kumar Rajput, **Advocate**  
Sh. Mahipal Singh  
10 Q 1 R.C. Vyas Colony ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 303**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Gopal Gurjar, **Advocate**  
Sh. Laxmi Lal Gurjar  
Jhardu Ka Khera Post Para  
Teh.Badnor,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 304**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Preekshit Kumar, **Advocate**  
Sh. Dalichand  
Opp. Satyam Agencies Maszid Gali  
Falna, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 305**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jai Prakash Vashistha, **Advocate**  
Sh. Satya Deo  
2590, Sharma Bhawan Nagoriyon Ka Chowk  
Ghee Walon Ka Rasta, Johari  
Bazar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 306**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ambalal Datta, **Advocate**  
Sh. Rawataram  
Village Balawana Post Bisalpur Tehsil  
Sumerpur, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 307**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hari Shankar Jangid, **Advocate**  
Sh. Shri Shyam Lal  
Village Post Gunti Tehsil Behror District  
Alwar, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 308**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Kumar, **Advocate**  
Sh. Chander Bhan Bansal  
Vpo.- Bhukarka Teh.- Nohar  
,Hanumangarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 309**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pratiksha Mali, **Advocate**  
Sh. Raghuvir Prasad  
Dhani Bhandha Bhitari Vill-Nanuwali Bawari  
Teh-Khetri, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 310**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vishnu Dutt Sharma, **Advocate**  
Sh. Bhanwar Lal Sharma  
Village Bagthala Thala Post Itidiya Teh  
Phooliyakala ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 311**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kedar Nath Dodiya, **Advocate**  
Sh. Hira Lal Dodiya  
H No-436-36 Santosh Bhawan Arya Nagar  
Jadugarh, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 312**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jai Singh, **Advocate**  
Sh. Hanuman Singh  
1 - 74 Malviya Nagar ,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 313**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhanwar Lal Vaishanv, **Advocate**  
Sh. Bhanwar Lal Vaishanv  
Nayapura Vas Bali Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 314**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Maga Ram Chauhan, **Advocate**  
Sh. Nema Ram Chauhan  
Vill Sokra Post Perwa Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 315**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Banwari Lal, **Advocate**  
Sh. Gopal  
Jaipur Jaipur Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 316**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kailash Chand Sunariwal, **Advocate**  
Sh. Jawahar Mal  
786-6 Shanti Nagar Malusar Road  
,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 317**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hemant Kumar, **Advocate**  
Sh. Kimat Rai  
6-408 Malviya Nagar Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 318**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anil Kumar Shukla, **Advocate**  
Sh. Ramesh Chandra Shukla  
B-108 Vijay Singh Pathik Nagar  
Bhilwara, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 319**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kumar Sharma, **Advocate**  
Sh. Radheshyam Sharma  
Behind Water Works Office Ward No. 12  
Bandikui Teh- Baswa, Dausa, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 320**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ganpat Singh, **Advocate**  
Sh. Ganga Ram  
Vill Sokra Post Perwa Teh Bali Pali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 321**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Om Prakash Saharan, **Advocate**  
Sh. Lekh Ram Saharan  
Chak 22 Lgw A Vpo-Dhaban Jhalar Teh-  
Suratgarh,Ganganagar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 322**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kumar Sahu, **Advocate**  
Sh. Babu Lal Sahu  
House No. 4a Indra Colony Swaimadhapur  
Road, Tonk, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 323**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kumar Maida, **Advocate**  
Sh. Ratan Lal Maida  
Village Post-Kundal Teh- Choti Sarwan  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 324**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ratan Lal Rawat, **Advocate**  
Sh. Lalu Ram Rawat  
Near Govt. School Jodhpura Post  
Galwa, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 325**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mukesh Tripathi, **Advocate**  
Sh. Purushottam Lal Tripathi  
Sundar Colony Bhilwara Road  
Kankroli, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 326**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dinesh Kumar Sharma, **Advocate**  
Sh. Mhoan Lal Sharma  
G-10 Prapat Nagar Nwe Bapu Nagar  
Bhilwara, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 327**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ratan Singh Rajput, **Advocate**  
Sh. Mohan Singh Rajput  
Village Madra Post Bhana Via  
Kankroli,Rajsamand,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 328**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kumar Chandel, **Advocate**  
Sh. Radhy Shyam Chandel  
H No-1017-13 Ramleela Chowk Gautam Nagar  
,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 329**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sanjeev Kumar Godara, **Advocate**  
Sh. Ghirdhari Lal  
Ward No. 19 New Near Sbi Bank Behind  
Suratgarh, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 330**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhavana Paliwal, **Advocate**  
Sh. Mangi Lal Paliwal  
Village Dipty Post Sundarcha  
Rajsamand, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 331**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahesh Kumar Agarwal, **Advocate**  
Sh. Bhanwar Lal Agarwal  
Kalapura Sheoganj Distt Sirohi,Sirohi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 332**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chandra Kanta Saini, **Advocate**  
Sh. Late Baij Nath Saini  
House No-2188, Pandit Shiv Deen Ji Ka Rasta  
Kishanpole Bazar Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 333**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohsin Khan, **Advocate**  
Sh. Abdul Aziz Khan  
Village - Lal Khan Ji Ka Khera Station Nagar  
Mandal, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 334**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Puneet Kumar Sharma, **Advocate**  
Sh. Satya Narayan Sharma  
E - 53, Near Champa Lal Halwai Rama Vihar  
Road Subhash Nagar, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 335**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sandeep Jain, **Advocate**  
Sh. Chain Sukh Jain  
Village Mahua Tehsil Mandalgarh  
,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 336**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Girdhari Singh, **Advocate**  
Sh. Jai Singh  
Vpo Perwa Teh Bali Pali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 337**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kanwar Sain Singathia, **Advocate**  
Sh. Jaikishan Singathia  
Village Ramgarh Nohar ,Hanumangarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 338**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sitaram Muradia, **Advocate**  
Sh. Mohan Lal  
Mahatma Gandhi Colony Gali No. 13 Mala Fatck  
Kota,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 339**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohamed Shareef, **Advocate**  
Sh. Abdul Karim  
Matabhar Road Samrat School Ke Samne  
Makrana, Nagaur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 340**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chandra Prakash Jonewal, **Advocate**  
Sh. Mr. Kanhaiya Lal  
House No. 029-573 Opposite Shri Ramdev  
Temple Dcm, Indragandhi Nagar,  
Kota,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 341**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Gajendra Singh Kanawat, **Advocate**  
Sh. Bhanwar Lal Verma  
127 Subhash Nagar Extension  
,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 342**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jai Kishor, **Advocate**  
Sh. Bhana Ram  
Nana Darvaja Vpo Bera Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 343**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Laxmi Kant Acharya, **Advocate**  
Sh. Madhav Lal Acharya  
4 G 20 C R C Vyas Colony ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 344**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sharvan Kumar Goyal, **Advocate**  
Sh. Ram Chander Goyal  
3e 70 New Housing Board Near Siv Gouri Vatika  
,Pali,Rajasthan-306401

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 345**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jaya Singh, **Advocate**  
Sh. Gajraj Singh  
H. No. 78-C Ramchandrapura Chhawani Kota  
Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 346**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pradeep Singh, **Advocate**  
Sh. Inder Singh  
At Post Sumer Tehsil Desuri Dist  
Pali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 347**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhawani Singh, **Advocate**  
Sh. Khangar Singh  
Rawalipol Guda Rupsingh Post Jivand Kalla Tehsil  
Rani,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 348**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Choudhary, **Advocate**  
Sh. Heera Lal Choudhary  
Village Post Dhikali Vaya Shastri Circle  
,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 349**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunita Khubwani, **Advocate**  
Sh. Narayan Das Khubwani  
House No - 17, Dev Narayan Mandir Ke Pass  
Kawakhera Shastri Nagar, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 350**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Santokh Singh, **Advocate**  
Sh. Mukhtayar Singh  
Behind Labour Court Ward No. 3, Street No. 3  
Purani Abadi, Sri  
Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 351**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Monika Soni, **Advocate**  
Sh. Om Prakash Soni  
House No. 105 Street No. 2 Hardeep Singh  
Colony, Sri Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 352**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Kumar Sharma, **Advocate**  
Sh. Kanhaiya Lal Sharma  
H.No. 673-33 Near Govinddham Temple  
Kishorpura Kota Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 353**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Singh Rao, **Advocate**  
Sh. Ker Singh Rao  
Vpo Posaliya Teh Sheoganj ,Sirohi,Rajasthan-  
307028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 354**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dinesh Kumar Khatik, **Advocate**  
Sh. Gun Sagar Khatik  
Azad Nagar Jal Chakki  
Kankroli,Rajsamand,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 355**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Yogesh Kumar Derashri, **Advocate**  
Sh. Khubi Lal Derashri  
Village Bhatoli Post Bhatoli ,Rajsamand,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 356**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Atul Agarwal, **Advocate**  
Sh. Ganga Sahai Agarwal  
392, Professor Colony Nayapura Kota  
Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 357**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vijay Singh Rao, **Advocate**  
Sh. Bhawani Singh Rao  
5 Nb Nagar Dhauji Ki Bawri Bedwas Pratap  
Nagar,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 358**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Girdhari Lal, **Advocate**  
Sh. Dunga Ram  
82 Meghwalo Ka Bas Kharda, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 359**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Badshah Ali, **Advocate**  
Sh. Yakub Khan  
Pani Ki Tanki Ke Pas Vpo Desuri Tehsil  
Desuri,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 360**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Kumar Parihar, **Advocate**  
Sh. Vasti Mal  
Nehru Nagar Sheoganj Sirohi, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 361**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anil Kumar, **Advocate**  
Sh. Om Prakash Kumawat  
314 New Anand Bagar Mandia Road Behind  
Sarshwati Sishu Mandir School ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 362**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunil Kumar Joshi, **Advocate**  
Sh. Ganshyam Joshi  
Geeta Bhawan Village - Bijoliyan Tehsil -  
Bijoliyan, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 363**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dilip Singh, **Advocate**  
Sh. Bhairu Singh  
Ravan Ji Ka Chowk Ward No 24  
Baran, Baran, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 364**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohabbat Singh Deora, **Advocate**  
Sh. Doongar Singh Deora  
Vill Mochal Post Bhev Tehsil  
Sheoganj, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 365**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Satish Kumar Verma, **Advocate**  
Sh. Ramswaroop Verma  
Village-Dabla Mev Post-Machari Teh-  
Rajgarh, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 366**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rakesh Arora, **Advocate**  
Sh. Dev Kishan Arora  
Karan Nagar Gali No. 6  
Sheoganj, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 367**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ratan Lal, **Advocate**  
Sh. Bhuba Ram  
Adarsh Colony Behind Police Station  
Sumerpur, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 368**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Roopraj Jangid, **Advocate**  
Sh. Kishan Lal Jangid  
Shyam Singh Chundawatt 127 Rama Vihar  
Ajmer Road, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 369**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kumari Indrakanta Saraswat, **Advocate**  
Sh. Kamal Kishore Saraswat  
H No-25-357 Ram Bhawan Asha  
Ganj,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 370**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Udai Lal Borana, **Advocate**  
Sh. Hasti Mal Borana  
E - 244, Purva Vistar Subhash Nagar  
,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 371**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Babu Lal Mali, **Advocate**  
Sh. Rupa Ram  
Hadava Jav Colony Sadri Tehsil  
Desuri, Pali, Rajasthan-306702

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 372**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunita Nimbark, **Advocate**  
Sh. Damodar Prasad Sharma  
Nimbark Bhawan Balaji Nagar Samdari Road  
Balotra, Barmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 373**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Nimbark, **Advocate**  
Sh. Badri Dass Nimbark  
Nimbark Bhawan Balaji Nagar Samdari Road  
Balotra, Barmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 374**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Kumar Saini, **Advocate**  
Sh. Ramniwas Saini  
Guner Ki Dhani Vill-Nanuwali Bawari Teh-  
Khetri, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 375**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hukam Singh Bhati, **Advocate**  
Sh. Prathvi Singh Bhati  
Opp Baba Ramdev Temple Santoshpura Masuriya  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 376**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhojraj Lodha, **Advocate**  
Sh. Laxman Lal Lodha  
Village Laxmipura Post Ametha Tehsil  
Aklera, Jhalawar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 377**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunita Gadiya, **Advocate**  
Sh. Kailash Chandra Gadiya  
C - 115 Shastri Nagar ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 378**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Man Singh Jodha, **Advocate**  
Sh. Swai Singh Jodha  
40 Badavas Village Bhachunda Post Anoppura  
Tehsil Sumerpur, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 379**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rohtash Kumar, **Advocate**  
Sh. Chandu Ram  
Vpo-Biran Teh-Bhadra ,Hanumangarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 380**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shish Ram, **Advocate**  
Sh. Prahlad Ray  
Vill Nanu Wali Bawari Tehsil Khetri Dist  
Jhunjhunu ,Jhunjhunu,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 381**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohan Singh, **Advocate**  
Sh. Gori Shanker  
H No-229-21 Malusar Road Shanti  
Nagar, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 382**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Kumar Balai, **Advocate**  
Sh. Ramlal  
Thekla Chawandiya Diatt.Bhilwara311805  
,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 383**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vijender Singh, **Advocate**  
Sh. Bhim Singh  
Ward No 3 Gothara Khetri Nagar Tehsil  
Khetri, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 384**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chunni Lal Meena, **Advocate**  
Sh. Maga Ram  
Vill Post Posaliya Tehsil Sheoganj  
Posaliya, Sirohi, Rajasthan-307027

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 385**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bheru Singh Rajawat, Advocate  
Sh. Gokul Singh Rajawat  
E-422 Shastri Nagar ,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 386**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vijay Singh, Advocate  
Sh. Inder Singh  
Ward No. 12 Gadhara Teh. Bhadra Dist.  
Hanumangarh ,Hanumangarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 387**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Usha Asawara, **Advocate**  
Sh. Ishwar Lal Asawara  
434 Veena Nagar Hiran Magri Sec  
6,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 388**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Trikma Ram Gehlot, **Advocate**  
Sh. Chuna Ram  
Vill Post Juna Joyla Tehsil Sheoganj  
Joyla, Sirohi, Rajasthan-302027

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 389**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Atul Kumar Saraswat, **Advocate**  
Sh. Late Tej Krishan Saraswat  
126-A, Vishwarkarma Nagar- Ii Maharani Farm  
Durgapura, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 390**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ranjana Singh, **Advocate**  
Sh. Pritam Singh  
H No-1351-32 Near Convent Girls School Alwar  
Gate,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 391**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Santosh Falwaria, **Advocate**  
Sh. Madhudas  
H No-7-551 13 Quater Ganga Mata Mandir  
Pharganj,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 392**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahendra Singh Chouhan, **Advocate**  
Sh. Mohbbat Singh Chouhan  
Vill Post Posaliya Tehsil Sheoganj  
Posaliya, Sirohi, Rajasthan-307028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 393**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Devi Lal, **Advocate**  
Sh. Teliya  
Vill And Post Dungara Bada Th - Sajjangarh Dist-  
Banswara,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 394**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhawani Singh, **Advocate**  
Sh. Baboo Singh Rao  
Vill Chandan Post Kanpura Tehsil  
Sheoganj, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 395**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vivek Kumar Bhatia, **Advocate**  
Sh. Manohar Lal Bhatia  
Court Road, Kushalgarh Kushalgarh  
Banswara, Banswara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 396**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Krishna Kumar Saini, **Advocate**  
Sh. Chaturbhuj Saini  
New Nehru Nagar Sheoganj Tehsil  
Sheoganj, Sirohi, Rajasthan-307027

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 397**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Murlidhar Dave, **Advocate**  
Sh. Himmat Ram Dave  
Village Post Bhandar Via Nana Tehsil  
Bali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 398**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Sharma, **Advocate**  
Sh. Ramji Lal Vaidya  
75 Pushpanjali Colony Mahesh Nagar Tonk  
Riroad Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 399**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Manjeet Singh, **Advocate**  
Sh. Jagta Singh  
House No. 9-A Ward No. 2 Bharat Nagar, Main  
Road, Purani Abadi, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 400**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Bana, **Advocate**  
Sh. Jagdish Bana  
Village- Gadoti Post- Gadota Tehsil-  
Mozamabad, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 401**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mukesh Kumawat, **Advocate**  
Sh. Babu Lal Kumawat  
Near Durga Clinic Kama House Ajmer Road,  
Sodala, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 402**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ghanshyam Singh Ranawat, **Advocate**  
Sh. Sardar Singh  
Village Bharunda Tehsil Sumerpur Post  
Bharunda, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 403**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Roshan Prakash Sharma, **Advocate**  
Sh. Amar Chand Sharma  
Behind Jat Girls Hotel Nai Basti, Govind Nagar  
Ramganj, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 404**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Puran Singh, **Advocate**  
Sh. Kunden Singh  
Vill Galthani Tehsil Sumerpur ,Pali,Rajasthan-  
306902

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 405**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Abdul Qaiyoom Qureshi, **Advocate**  
Sh. Abdul Sattar Qureshi  
Ward No. 31, Seth Noor Mohammed Qureshi  
Road Mohalla Qureshiyan, Sikar, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 406**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Raj Kumar, **Advocate**  
Sh. Puran Mal  
House 22-A Shakti Vihar Near Holy Family  
Hospital Borkheda Kota, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 407**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Lal, **Advocate**  
Sh. Bhanwar Lal  
New Nehru Nagar Gali No. 01 Sheoganj Post  
Sheoganj Tehsil Sheoganj, Sirohi, Rajasthan -  
307027

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 408**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dharam Pal, **Advocate**  
Sh. Mani Ram Godara  
Village Dhani Lal Khan Tehsil Nohar  
,Hanumangarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 409**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Narayan Lal Kumawat, **Advocate**  
Sh. Khuman Lal Kumawat  
Ganga Niwas Village Emdi Post  
Emdi, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 410**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhopal Singh Rao, **Advocate**  
Sh. Udai Singh Rao  
Village Dewana Post Badarda  
,Rajsamand,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 411**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitendra Deovpura, **Advocate**  
Sh. Satya Narayan Deovpura  
Kelwara Kelwara Teh.  
Kumbhalgarh, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 412**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kripa Shanker Meghwal, **Advocate**  
Sh. Vardhi Chand Meghwal  
3-Dha-22 Prabhat Nagar Hiran Magri Sec  
5,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 413**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Inder Singh Tanwar, **Advocate**  
Sh. Sain Pal Singh  
H1-8 Lic Flats Sector-2 Vidhyadhar  
Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 414**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Lokesh Kumar Bhati, **Advocate**  
Sh. Shiv Lal Tailor  
Near Radhika Hospital Bhilwara Road  
Kankroli, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 415**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Manee Ram, **Advocate**  
Sh. Goru Ram  
Vill Bankoti Post Beelwa Tehsil  
Khetri, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 416**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Tanwar, **Advocate**  
Sh. Late Shri Arjun Singh Tanwar  
9 High Court Colony Behind Flag Staff  
Jodhpur, Jodhpur, Rajasthan-342001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 417**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Tarun Kumar, **Advocate**  
Sh. Panna Lal  
Vill Post Bamnera Tehsil Sumerpur  
,Pali,Rajasthan-306902

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 418**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sanjay Gehlot, **Advocate**  
Sh. Chhoga Ram  
Ghachiyo Ka Vas , Perwa Tehsil Bali Post  
Perwa,Pali,Rajasthan-306902

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 419**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dalpat Singh, **Advocate**  
Sh. Ranjit Singh  
Vill Arathwara Tehsil Sheoganj Post  
Arathwara, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 420**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dashrath Singh Arha, **Advocate**  
Sh. Arjun Singh Arha  
Vpo Ud Via Jawal Teh Sirohi ,Sirohi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 421**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vishana Ram, **Advocate**  
Sh. Shri Achala Ram  
House No 267 Parihar Nagar  
Bhadwasiya, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 422**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Tanveer Iqbal, **Advocate**  
Sh. Shafi Mohammed  
Mahawat Wari Shastri Circle  
Udaipur, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 423**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pawan Kumar, **Advocate**  
Sh. Mangi Lal  
Village Post ~ Bhamatsar Bhamatsar  
Nokha, Bikaner, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 424**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jagdish Prasad Sharma, **Advocate**  
Sh. Shri Narayan Sharma  
Lakheron Ka Mohalla Achrol Tehsil-  
Amer, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 425**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shyam Singh, **Advocate**  
Sh. Raghunath Singh  
Village Banjargarh Teh Bilara Dist  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 426**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pradeep Singh, **Advocate**  
Sh. Harnek Singh  
G-6 Kunj Vihar Ist Sri  
Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 427**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vikas Jawa, **Advocate**  
Sh. Rajan Lal Jawa  
Plot No 134, Shanti Nagar Masuriya  
Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 428**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhanwar Lal, **Advocate**  
Sh. Ratan Lal  
Bamnera Tehsil Sumerpur Dist Pali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 429**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vikas Raj Chhajer, **Advocate**  
Sh. Madan Raj  
A 153 Shastri Nagar ,Jodhpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 430**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Kumar Aggarwal, **Advocate**  
Sh. Bhikham Chand  
Ward No 21 Opp Kiryana Bhawan  
Hanumangarh Town, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 431**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahesh Sen, **Advocate**  
Sh. Suresh Sen  
Near Rawali Pol, Kunwaria ,Rajsamand,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 432**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shesharam Kumawat, **Advocate**  
Sh. Nathraj Kumawat  
Ajuvav Gali, Narlai ,Pali,Rajasthan-306703

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 433**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Virendra Chauhan, **Advocate**  
Sh. Motilal Chauhan  
Arya Samaj Road Sirohi ,Sirohi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 434**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ramesh Chandra Jagetiya, **Advocate**  
Sh. Jamana Lal Jagetiya  
454, Jagetiya Niwas Bade Mandir Ke Pass  
,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 435**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ramesh Kumar Suthar, **Advocate**  
Sh. Ram Lal  
Ramdev Street Takhatgarh ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 436**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Kumar Dave, **Advocate**  
Sh. Devdutta Dave  
Infrunt Panchayat Samiti Near Dak Bangla  
Desuri Desuri Tehsil Desuri, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 437**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Gopal Chaturvedi, **Advocate**  
Sh. Jamana Lal Chaturvedi  
H.No.4-Chh-48                      Vigyan                      Nagar  
Kota,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 438**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mukesh Kumar Dave, **Advocate**  
Sh. Ram Kishan Dave  
Vpo Brahampuri Desuri Station Falna Teh Desuri  
Pali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 439**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Deoki Nandan Sharma, **Advocate**  
Sh. Moti Shankar Sharma  
Anand Bhawan Near Chambal Rest House  
Kishorpura Kota, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 440**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rakesh Chandra Bhambi, **Advocate**  
Sh. Jhanki Lal Bhambi  
I - 319 Azad Nagar ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 441**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kedar Vaishnav, **Advocate**  
Sh. Laxmi Narayan Vaishnav  
10 ~ B Moti Nagar Sanganer  
Road, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 442**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Saifuddin Ansari, **Advocate**  
Sh. Salimuddin Ansari  
Mantasha B.Ed. College Road  
Sakatpura, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 443**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ganesh Lal Kataria, **Advocate**  
Sh. Late Heera Lal  
E-209 Anand Puri Adarsh Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 444**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kumar Lakhara, **Advocate**  
Sh. Anand Swaroop Lakhara  
Gali No. 4, Rajeev Gandhi Colony Magra Punjala  
Ramsagar, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 445**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Om Prakash Dewani, **Advocate**  
Sh. Choeth Ram Dewani  
F - 116 R.K. Colony ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 446**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shyam Lal Agal, **Advocate**  
Sh. Sohan Lal Agal  
3e 22 R C Vyas Colony Bhilwara  
,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 447**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shankar Puri Goswami, **Advocate**  
Sh. Mana Puri Goswami  
69 Shiv Shakti Nagar Near Parwati Garden Senth  
Chittorgarh, Chittorgarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 448**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitendra Kumar Mod, **Advocate**  
Sh. Mohan Lal Mod  
Azad Mohalla Near Ekling Ji Mandir Kailashpuri  
Tehsil Badgaon, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 449**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shri Ram Meghwanshi, **Advocate**  
Sh. Ladu Ram Meghwanshi  
Village Post Chhota Lamba Teh Arain Dist  
Ajmer, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 450**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kumar Sharma, **Advocate**  
Sh. Om Prakash Sharma  
Village - Bighana Jat Post - Santo Tehsil -  
Neemrana, Alwar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 451**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunil Joshi, **Advocate**  
Sh. Jagdish Chandra Sharma  
D - 137 Azad Nagar ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 452**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sarvan Lal Kumhar, **Advocate**  
Sh. Gheesa Lal Kumhar  
B - 365 Azad Nagar ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 453**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Prakash Chandra Devpura, **Advocate**  
Sh. Sukh Lal Devpura  
45 Back Side Police Station Hiran Magri Sec  
6,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 454**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kumar Soni, **Advocate**  
Sh. Kanhaiya Lal Soni  
39 Ambapole Jada Ganesh Ji Ka  
Chowk,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 455**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Priyanka Kumari, **Advocate**  
Sh. Chanda Lal  
Behind To Govt School Hukam Singh Papa Ji Ki  
Gali Indira Gandhi Nagar D.C.M Kota -4  
Rajasthan,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 456**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Arti, **Advocate**  
Sh. Swami Dayal  
C77 Near Sanskrit School Sector No 6 L  
Hanumangarh Junction Hanumangarh  
Jn,Hanumangarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 457**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anita Goyal, **Advocate**  
Sh. Jameel Ahmed  
Gandhi Street City Police Near Narsingh Ji Temal  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 458**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Deepak Kumar Khubwani, **Advocate**  
Sh. Bhagwan Das Khubwani  
5 ~ C ~ 24 New Housing Board Shastri  
Nagar, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 459**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hansraj Yadav, **Advocate**  
Sh. Kesar Singh Yadav  
Pathwari Road Gayatri Nagar  
,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 460**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mukesh Kumar Shreemali, **Advocate**  
Sh. Mahesh Kumar  
Geeta Bhawan Desuri Road Narlai, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 461**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Surekha Baphana, **Advocate**  
Sh. Bhanwar Lal Baphana  
Bazar No 2 Kabra Gali Bhopalganj Bhilwara  
Bhilwara, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 462**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhagwani Shardaben Tolaram, **Advocate**  
Sh. Tolaram  
3461, Kalyan Ji Ka Rasta Second Crossing  
Chandpole, Jaipur, Rajasthan-302001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 463**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Gurnaib Singh Brar, **Advocate**  
Sh. Sohan Singh Brar  
Ward No 44 Near Police Choki Sureshia  
Hanumangarh Junction, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 464**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Archana Ganpatilal Sharma, **Advocate**  
Sh. Late Shri Ganpatilal Sharma  
Adv Archana Tiwari C,O Adv Harishchandra  
Tiwari Bhim,Rajsamand,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 465**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Duleh Ram, **Advocate**  
Sh. Kanhaiya Singh  
Plot No. 129, Soniya Nagar Near Viwan Vihar,  
Goverdhan Nagar Toll Tax Pratap Nagar,  
Sanganer, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 466**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Koshar Parvin Gouri, **Advocate**  
Sh. Bhure Khan Gouri  
Ramjan Hatta Banar Road  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 467**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhojraj Bhargave, **Advocate**  
Sh. Deen Dayal Bhargave  
Ward No. 18 Gurh Mandi Hanumangarh Town  
Tehsil Hanumangarh, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 468**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Geetanjali, **Advocate**  
Sh. Ashok Kumar  
109 Mukherjee Nagar Near Main Bus Stand Sri  
Ganganagar, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 469**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitendra Kumar Parmar, **Advocate**  
Sh. Bhanwar Lal  
Bhairav Colony Bheru Chowk  
Sumerpur, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 470**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mukesh Kumar, **Advocate**  
Sh. Keshari Lal  
House No. 17 , Bhawana Vihar Deoli Arab Road  
Borkhera Kota,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 471**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kumud Ahuja, **Advocate**  
Sh. Kanwhar Bhan Ahuja  
532- Shastri Nagar Dadabari Kota  
Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 472**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pradeep Choudhary, **Advocate**  
Sh. Bhaga Ram Choudhary  
Vill Guda Kalyan Singh Post Latara Teh Bali Pali  
Rajasthan ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 473**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Yasmeen Akhtar, **Advocate**  
Sh. Gulam Jilani  
A-1, Ansari House Gulshan Nagar, Outside Char  
Darwaja, Jaipur, Rajasthan-302002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 474**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Varsha Solanki, **Advocate**  
Sh. Gopal Singh Solanki  
F - 204 Behind Community Hall R.K.  
Colony, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 475**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ritesh Kumar Sharma, **Advocate**  
Sh. Mali Ram Sharma  
72, Anand Vihar-A, Benad Road  
Jhotwara, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 476**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bholu Ram Kanjer, **Advocate**  
Sh. Bagmal Kanjer  
Ambedkar Hotel Ke Piche Jyoti Nagar  
,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 477**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ms.Mamta Joshi, **Advocate**  
Sh. Balkishan Joshi  
Near Mahadev Mahakaleshwar Temple, Pachetia  
Hills, Navchokia, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 478**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Kumar Jain, **Advocate**  
Sh. Balchand Jain  
2-C-5, Shatri Nagar Banswara  
Banswara, Rajasthan-327001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 479**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Naved Uzzaman, **Advocate**  
Sh. Mohammed Shafi Uzzaman  
350 Shindhi Sarkar Ki Hawali  
Kharadiwada, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 480**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Surendra Kumar Verma, **Advocate**  
Sh. Prakash Kumar Verma  
Matunda Road Near Gass Godam  
Bundi,Bundi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 481**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahesh Dan Ratnu, **Advocate**  
Sh. Hinglaj Dan Ratnu  
11 880 Chopasani Housing Board  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 482**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Prabhat Jain, **Advocate**  
Sh. Basanti Lal Jain  
6 A Mahaveer Colony Ashok  
Nagar, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 483**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Subhash Chandra, **Advocate**  
Sh. Gheesa Ram  
Dhani- Bhakaron Ki Ward No. 9 Vpo- Chhapoli,  
Tehsil- Udaipurwati, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 484**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chhotu Ram Saini, **Advocate**  
Sh. Nathu Ram Saini  
Vill- Kirodi Post- Nangal Tehsil-  
Nawalgarh, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 485**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pawan Kumar Agarwal, **Advocate**  
Sh. Shankar Lal Agarwal  
Plot No 9 Flat No G - 1 Ganesh Nagar Ajmer Road  
Sodala, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 486**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rekha Parashar, **Advocate**  
Sh. Prem Shanker Parashar  
Near Bada Mandir Kabra Mohalla  
,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 487**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ms.Santosh Jatav, **Advocate**  
Sh. Giriraj Jatav  
H.No 829 33 Krishna Bhawan Bagchi Compound  
Nagra,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 488**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Faruk Hussain, **Advocate**  
Sh. Peer Mohammad  
Dei Pole Gate Ward No 12 Nainwan  
Bundi,Bundi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 489**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Ratan, **Advocate**  
Sh. Dwarka Prasad  
Vpo- Goner Tehsil-Sanganer Dist-  
Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 490**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Abida Mughal, **Advocate**  
Sh. Liladhar Mughal  
Oppo. Police Chowki Inside Nagori Gate  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 491**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ramavtar Yadav, **Advocate**  
Sh. Pokher Mal Yadav  
Village Mukandpura Post Raghunathpura, Via  
Jahota Tehsil Amer, Dist. Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 492**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kumar Mehra, **Advocate**  
Sh. Ram Chandra Mehra  
Mukesh Oil Mills Nonkaran Ka Ahata  
Nagra, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 493**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kumar Pareek, **Advocate**  
Sh. Late Kailash Chand Pareek  
D-2-A, Flat No-102 Kamal Vrindawan, Meera  
Marg Banipark, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 494**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ayub Khan, **Advocate**  
Sh. Yakub Khan  
Ward No 14 Adarsh Colony Near White House  
Suratgarh, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 495**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohammed Suhil, **Advocate**  
Sh. Mohammed Mushtaq  
165, Chamanpura Outside Hathipole Udaipur  
Rajasthan, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 496**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bheru Lal Mali, **Advocate**  
Sh. Bhanwar Lal Mali  
Near Veterinary Hospital Shastri Nagar  
Gangapur Near Veterinary Hospital Shastri  
Nagar Gangapur Near Veterinary Hospital  
Shastri Nagar Gangapur, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 497**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Raman Lal Patel, **Advocate**  
Sh. Ram Lal Patel  
Vill Post ~ Falawa Teh- Anandpuri  
Banswara, Banswara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 498**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ganga Singh Bhati, **Advocate**  
Sh. Vijay Singh Bhati  
Rajputo Ka Bass Birawas Post-Khejadla Teh  
Bilara, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 499**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Parsu Ram, **Advocate**  
Sh. Ganpat Ram  
C 256 Rameshwar Nagar Basani 1st Phase  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 500**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rekha Verma, **Advocate**  
Sh. Ashok Kumar Verma  
C-48, Chhatrasal Nagar Near North Weston  
Rahilway H.O. Malviya Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 501**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sonu Manawat, **Advocate**  
Sh. Hanuman Prasad  
Anand Singh Solanki 3v2 Kuri Bhagtasani  
Housing Board Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 502**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Urvashi Chouhan, **Advocate**  
Sh. Johari Lal Chouhan  
33 Chhelawat Niwas Near Khalsa Gairej 9th  
Upper Chopasani Road  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 503**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ajay Kumar Joshi, **Advocate**  
Sh. Mahaveer Prasad Sharma  
Opp. Govt Girls College Gulzar Bagh  
Tonk, Tonk, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 504**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ramdev Sinver, **Advocate**  
Sh. Khema Ram Sinver  
Village Sukhwasi Tehsil Nagaur Dist.  
Nagaur, Nagaur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 505**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Manohar Lal Saini, **Advocate**  
Sh. Rameshwar Lal Saini  
Ward No 22 , Police Ka Mohalla Chhawani ,  
Neem Ka Thana Sikar,Sikar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 506**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hanuman Singh, **Advocate**  
Sh. Ramranveer Singh  
Vpo Kantoli Th Malpura Tonk  
Malpura, Tonk, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 507**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Parhlad Tiwari, **Advocate**  
Sh. Gori Shankar Tiwari  
Ward No 15 Vip Road  
Khajuwala, Bikaner, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 508**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Panchariya, **Advocate**  
Sh. Punam Chand Panchariya  
Roda Road Panchariya Chowk  
Nokha, Bikaner, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 509**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Durga Prasad Kaushik, **Advocate**  
Sh. Manmath Kumar Kaushik  
Bhura Chowk Ward No 11  
Nokha, Bikaner, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 510**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Qureshi Wahid Noor. M, **Advocate**  
Sh. Muhammed Noor Qureshi. A  
100-101 Gandhi Nagar A Block Kalka Mata Rto  
Main Road Pahada, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 511**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ms.Shabana Parveen Mansuri, **Advocate**  
Sh. Ahmed Noor  
118 Panna Dhay Marg  
Hathipole,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 512**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Singh Parmar, **Advocate**  
Sh. Jeewan Singh  
Sitla Chowk Mokampura Road Rani, Teh - Rani  
,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 513**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sangeeta Sharma, **Advocate**  
Sh. C.L. Sharma  
10-A Vivekanand Colony Behind Ganganagar  
Sugar Mill Railway Crossing,  
Jhotwara, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 514**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chhagan Lal Gehlot, **Advocate**  
Sh. Roopa Ram  
Maliyo Ka Bas Bus Stand Road Sadri Tehsil  
Desuri, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 515**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mayaram Swami, **Advocate**  
Sh. Loman Das Swami  
M.No 09, Ganesh Nagar I Thakra Road Borkheda  
Kota Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 516**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vinod Kumar Saini, **Advocate**  
Sh. Bhanwar Lal Saini  
Dhani Lalawali Post Hanspur Tehsil  
Shrimadhapur, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 517**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ajay Kumar Gothwal, **Advocate**  
Sh. Puran Chand Gothwal  
Plot No C -444 Arvind Path, 60ft. Road Mahesh  
Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 518**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hemlata, **Advocate**  
Sh. Mool Chand Ji  
Govt. Hospital Near Gandhi Chock  
Bhinmal, Jalore, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 519**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Saroj Sharma, **Advocate**  
Sh. Ramsevak Lal Shrivastav  
45 Rajshree Colony Bohra Ganesh Mandir Ke  
Pass ,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 520**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Lalit Kumar Chouhan, **Advocate**  
Sh. Choth Mal Singh Chouhan  
H No 813 13 Gautam Nagar Tekri Opp.  
Mazar,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 521**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Virendra Singh, Advocate  
Sh. Ganpat Singh  
New Aabadi Ward No 20 Sadri Tehsil  
Desuri, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 522**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Asif Khan, **Advocate**  
Sh. Mohammed Rafeeq  
2426, Near Bada Park Topkhana Huzuri  
Ghatgate, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 523**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunil Kumar Gautam, **Advocate**  
Sh. Jawala Singh Gautam  
A-170 Nehru Nagar Pani Pech Gokhle  
Marg, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 524**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kishan Kumar Daya, **Advocate**  
Sh. Mangi Lal Daya  
Ed-62, Bappa Rawal Nagar Hiran Magri Sector  
No. 6, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 525**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jagdish Narain Panda, **Advocate**  
Sh. Late Shankar Sahay Sharma  
House No 265-275 Govind Nagar East Amer  
Road, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 526**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Subhash Chander, **Advocate**  
Sh. Arjun Ram  
13 Kd Rawla ,Ganganagar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 527**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Surendra Kumar Godara, **Advocate**  
Sh. Dhram Pal Godara  
Ward No-4 3str Gharsana Jwala  
Colony,Ganganagar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 528**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pradeep Kumar, **Advocate**  
Sh. Matadeen Sharma  
D-90, G -01 Manglam City Hathoj Kalwar  
Road, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 529**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Gopal Singh, **Advocate**  
Sh. Jhuntha Singh  
4-C-284, Jamunapuri Murlipura Scheme  
Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 530**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh Vasita, **Advocate**  
Sh. Mohan Lal Vasita  
House No. 3, Near Police Line, In Front Of J.C.  
Boss Hostel, Udaiyapole, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 531**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Manoj Chaudhary, **Advocate**  
Sh. Late Shri Omdas Chaudhary  
H.No. 2-G-3 Bombay Yojana  
R.K.Puram,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 532**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Surendra Pratap Suwalka, **Advocate**  
Sh. Bhanwar Lal Suwalka  
Near Narsingh Dwara Tempe Mandal Post  
Mandal, Tehsil Mandal, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 533**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahesh Kumar Sharma, **Advocate**  
Sh. Late Shri Satyanarayan Sharma  
H.No. 304-A Shrinath Puram Kota, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 534**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dheerander Kumar Trivedi, **Advocate**  
Sh. Om Prakash Trivedi  
43, Shree Ganesh Nagar -A Aam Ki Baghichi  
Nangal Jaisa Bohra, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 535**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vijay Kumar Kachawa, **Advocate**  
Sh. Gopal Singh Kachawa  
Kachawa Sadan H. No 300-29 Gumanpura Kota  
Kota, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 536**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Krishan Kumar Kukadwal, **Advocate**  
Sh. Prahlad Kumar  
92, Krishna Nagar Gopalpura Bypass  
Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 537**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashish Pareek, **Advocate**  
Sh. Giriraj Pareek  
3384 Durgalal Wadhdnarka Chok Jailal Munshi  
Ka Rasta Purani Basti Chandpole, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 538**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Surendra Dadhich, **Advocate**  
Sh. Bheru Lal  
Village Jalwana Tehsil Merta City  
,Nagaur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 539**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Prakash Mali, **Advocate**  
Sh. Magan Lal Mali  
Street No. 04 Naya Bazar Bhatkara  
Sirohi,Sirohi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 540**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Tejkaran Vyas, **Advocate**  
Sh. Babu Lal  
Khetlaji Chowk Sewari Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 541**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhoopesh Yadavendu, **Advocate**  
Sh. Yugal Kishor Yadavendu  
H.No 17a Pratap Nagar 2nd Davli Arab Road  
Borkeda, Kota,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 542**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kailash Narayan Dadhich, **Advocate**  
Sh. Manmal Dadhich  
Chhipon Ki Pol Merta City ,Nagaur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 543**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dharmender Togas, **Advocate**  
Sh. Haraka Ram  
Village Pitash Post Kurdaya Tehsil Merta  
City, Nagaur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 544**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ranveer Singh Chundawat, **Advocate**  
Sh. Maan Singh Chundawat  
Vivekanand Nagar Near Police Line Baba Dham  
Wali Gali, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 545**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ms.Amrita Kumari, **Advocate**  
Sh. Rajendra Prasad  
Plot No. 150, Pratap Nagar Ext. Vaidhji Ka  
Chouraha Murlipura,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 546**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhartendra Trivedi, **Advocate**  
Sh. Bhawani Shanker Trivedi  
Near Gokarneshawar Mahadev Mandir  
Odichyawara Talwara, Banswara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 547**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Manoj Kumar Nama, **Advocate**  
Sh. Babu Lal Nama  
Opp. Old Nagar Palika Takhatgarh  
,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 548**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Narayan Lal, **Advocate**  
Sh. Khangar Ram  
Vill- Lapod Post-Lapod Teh-  
Sumerpur,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 549**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sanjay Kumar, **Advocate**  
Sh. Nirmal Kumar  
Kundan Nagar Gali No. 5  
Sheoganj, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 550**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Om Prakash Sankhala, **Advocate**  
Sh. Amolak Singh Sankhala  
2 277a Kuri Housing Board  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 551**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anand Singh Shekhawat, **Advocate**  
Sh. Ganga Singh  
Rajputo Ka Bass Vill - Bhunash Vpo -  
Jaroda, Nagaur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 552**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sudesh Kumar Kansotia, **Advocate**  
Sh. Ramnarayan Kansotia  
Village-Charanwala Post-Panwaliya Tehsil-  
Sanganer, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 553**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohabbat Singh Rao, **Advocate**  
Sh. Man Singh Rao  
Village Kham Ki Madri Post Rakhyawal Tehsil  
Mavli, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 554**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ms.Sangeeta Sharma, **Advocate**  
Sh. Dilip Sharma  
S-43-44 Cinema Scheme Janta  
Colony,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 555**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bheem Chand, **Advocate**  
Sh. Dhanna Lal  
17 Ajay Circle Kamani Road Factory Area Near  
Jhotwara Overbridge Jhotwara, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 556**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Aaditya Narayan Jajpura, **Advocate**  
Sh. Ratan Lal Jajpura  
A-29 Raghav Sadan Azad  
Nagar, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 557**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Niranjana Sharma, **Advocate**  
Sh. Om Prakash Sharma  
In Front Of Court, Kundanpur Road Village -  
Sangod Tehsil - Sangod, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 558**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sudesh Goyal, **Advocate**  
Sh. Gagan Mal Goyal  
House No 12 Sector No 6 Near Chuna Fatak  
Hanumangarh Junction, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 559**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Namrta, **Advocate**  
Sh. Mahendar Singh  
348 Mahaveer Nagar Tonk Road, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 560**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Naresh Karwasara, **Advocate**  
Sh. Hari Ram  
Karwasaro Ki Dhani Vill Harsolaw Teh Merta  
City, Nagaur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 561**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Avdhesh Choudhary, **Advocate**  
Sh. Parshuram Choudhary  
Adarsh Nagar Malpura ,Tonk,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 562**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Prema Ram, **Advocate**  
Sh. Sanwal Ram  
Village-Boranada Near Uco Bank Boranada Teh-  
Luni, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 563**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Singh, **Advocate**  
Sh. Teja Ram  
132 Kv Jss Ke Samne Ajmer Road Merta  
City, Nagaur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 564**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kishore Singh Rathore, **Advocate**  
Sh. Madan Singh Rathore  
Village Rawla Odwadiya Post Duthariya Teh  
Rani,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 565**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitendra Singh Jhala, **Advocate**  
Sh. Devi Singh Jhala  
House No. 83 Nakoda Nagar-Ii Dhauji Ki  
Bawdi,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 566**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anil Kumar Gupta, **Advocate**  
Sh. Ramesh Chand  
143 Shri Vihar Colony, Behind Clark Amer Hotel  
Ivth Avenue, Durgapura, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 567**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bheem Raj Gocher, **Advocate**  
Sh. Kashiram Gocher  
Ward No. 3 Keshoraipatan ,Bundi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 568**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Tapas Kumar Meghwal, **Advocate**  
Sh. Nathu Lal Meghwal  
Vpo Baghpura Tehsil Jhadol Phalasia  
,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 569**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Indra Kumari Sharma, **Advocate**  
Sh. Shyam Sunder Sharma  
Govind Marg Purohiton Ka Mohalla  
Chomu, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 570**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ms.Jyoti Saini, **Advocate**  
Sh. Chandra Bhan Saini  
Plot No. 18, Mukhya Nagar, Madarampura Civil  
Lines, Near Geetanjali Tower  
Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 571**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhagchand Kumar Bhardwaj, **Advocate**  
Sh. Ramcharan Lal  
64a Bharat Vihar Behind Poultry Farm Near  
Jamdoli Agra Road, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 572**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vikram Singh, **Advocate**  
Sh. Shankar Lal  
Purohot Ka Was Vpo Deoki Tehsil Ahore Dist  
Jalore ,Jalore,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 573**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajni Sharma, **Advocate**  
Sh. Devki Nandan Sharma  
80a Janakpuri Opposite Heerpura Power House  
Ajmer Road, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 574**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Diwakar Rawal, **Advocate**  
Sh. Ram Nath Sharma  
50a, Gaytri Nagar B Maharani Farm  
Durgapura, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 575**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dinesh Kumar Pareek, **Advocate**  
Sh. Kanhaiya Lal Pareek  
51-296, Sector 5 Pratap Nagar  
Sanganer, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 576**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahendra Kumar, **Advocate**  
Sh. Pukhraj  
56 Danmal Mathur Colony Opp Shri Nath  
Garden ,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 577**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Indra Lal Mali, **Advocate**  
Sh. Mangi Lal Mali  
Near Uba Ganesh Ji Mandir Lal Bagh Road  
Nathdwara, Rajsamand, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 578**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Brij Sunder Sharma, **Advocate**  
Sh. Shivdutt Sharma  
Chandkheri Road Khanpur Khanpur  
Jhalawar, Jhalawar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 579**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahe Ram, **Advocate**  
Sh. Deva Ram  
Village Lohawat Bishnawas Tehsil Lohawat  
Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 580**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jagdish Prasad Tak, **Advocate**  
Sh. Ram Chandra Tak  
H-No 1, Adarsh Nagar Infront Of Senior Sec.  
School Jaipur Road, Malpura, Tonk, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 581**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vipin Sharma, **Advocate**  
Sh. Sita Ram Sharma  
43 Brijlal Nagar Malpura District  
Tonk, Tonk, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 582**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhanwar Singh Rathore, **Advocate**  
Sh. Jaswant Singh Rathore  
R. K . Puram , Nokha ,Bikaner,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 583**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Yugal Kishore, **Advocate**  
Sh. Onkar Mal  
Sector No 12 Ward No 7 Hanumangarh Junction  
Tehsil Hanumangarh, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 584**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shubhakaran Saini, **Advocate**  
Sh. Satya Narayan Saini  
Royal Rod Ghataswar Khandela, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 585**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ghan Shyam Rajpurohit, **Advocate**  
Sh. Jas Karan Rajpurohit  
Ward No. 6 Kishan Pura Bas Roda Tehsil  
Nokha, Bikaner, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 586**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dinesh Kumar, **Advocate**  
Sh. Madan Lal  
Subhash Nagar Pratap Bazar Rani  
Station, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 587**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Lalit Chaturvedi, **Advocate**  
Sh. Chhagan Lal Chaturvedi  
Vill Bhatund Po Bhatund Tehsil  
Bali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 588**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Narayan Singh Rathore, **Advocate**  
Sh. Fateh Singh Rathore  
House No. 337, K-1 Road,  
Bhupalpura, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 589**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suraj Sanadhya, **Advocate**  
Sh. Dinesh Chander Sanadhya  
Purana Meja Meja Tehsil ~  
Mandal, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 590**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kamleshwari Gupta, **Advocate**  
Sh. Madhusudanji  
Sadar Bazar Saifi Majid Ke Age Sagwara  
,Dungarpur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 591**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Prakash Dewani, **Advocate**  
Sh. Choeth Ram Dewani  
F - 116 R.K. Colony ,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 592**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rekha Chouhan, **Advocate**  
Sh. Mangi Lal Chouhan  
Sindhi Colony Geushala Road  
Gulabpura, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 593**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahendra Narnoliya, **Advocate**  
Sh. Jagdish Narayan Sharma  
Behind Khandelwal Dharmshala Kalyan Ganj  
Bassi Bassi, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 594**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Dadhich, **Advocate**  
Sh. Om Prakash Dadhich  
Trimurti Bhawan Bhilwara Road  
Gulabpura, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 595**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Satish Kumar Meena, **Advocate**  
Sh. Prabhu Dayal Meena  
Plot No C-106 Anand Vihar, Railway Colony,  
Jagatpura, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 596**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pushpendra Tripathi, **Advocate**  
Sh. Shardindu Tripathi  
V.P.O Kalinjara Teh.Bagidora  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 597**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vikram Singh Rathor, **Advocate**  
Sh. Chotu Singh Rathor  
B 23 Shiv Parvati Nagar, Opp Shyam Path  
Mansarovar New Sanganer Raod  
Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 598**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajender Prasad Sharma, **Advocate**  
Sh. Shri Narayan Sharma  
Village-Koliwara, Post-Chandrana Tehsil-  
Jamwaramgarh, Vaya-Dausar District-Jaipur,  
Rajasthan, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 599**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ladhu Ram, **Advocate**  
Sh. Kheewa Ram  
547 Rajiv Nagar Mandia Road Pali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 600**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Kumar Sharma, **Advocate**  
Sh. Shyoji Ram Sharma  
Vpo-Dewan Teh-Shahpura ,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 601**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Praveen Kumar, **Advocate**  
Sh. Mahaveer Prasad Meena  
Near To Railway Line New Indian School Vpo  
Singhana Tehsil Buhana, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 602**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sanjay Kumar, **Advocate**  
Sh. Kanhaiya Lal  
Village Post- Kosana Tehsil- Pipar City  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 603**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shravan Kumar Asopa, **Advocate**  
Sh. Mahadev Asopa  
Kishan Bhawan P.N.2 Ganesh Nagar  
Bhadwasiya, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 604**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jabar Singh Rajpurohit, **Advocate**  
Sh. Roop Singh  
Sencha Bhawan Karoliya Road  
Jaitaran, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 605**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ratna Sarin, **Advocate**  
Sh. C P Mehrotra  
70 144 Patel Marg Mansarovar Jaipur  
Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 606**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Prem Sukh Choudhary, **Advocate**  
Sh. Haraji Ram Choudhary  
Vp-Dangawas Teh -Merta  
Nagaur,Nagaur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 607**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajni Gupta, **Advocate**  
Sh. Prahlad Narain Agarwal  
R-10 Bajrang Colony Jhotwara Pulia Ke Neeche  
Kalwar Road, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 608**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kamla Choudhary, **Advocate**  
Sh. Pema Ram Choudhary  
Front Of Meera Sansthan Boranada  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 609**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Narender Kumar Dadhich, **Advocate**  
Sh. Amba Lal Dadhich  
Vpo-Bisalpur Teh-Jodhpur  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 610**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shyam Sunder Sharma, **Advocate**  
Sh. Satya Narayan Sharma  
20-21a Shri Krishna Colony Kayad Road, Ajmer  
, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 611**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Lokesh Bhinda, **Advocate**  
Sh. Mitthan Lal Sharma  
13 Basant Vihar Polic Line, Ajmer  
, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 612**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Leeladhar, **Advocate**  
Sh. Ram Lal  
Gali No.10, Chak-5e, Chhoti Ramdev Colony, Sri  
Ganganagar Rajasthan-335001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 613**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Lakhan Lal Bairwa, **Advocate**  
Sh. Lt.Mool Chand D. Bairwa  
Vill. & Post Sikrai Tehsil Sikrai Distt.Dausa  
Rajasthan-303508

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 614**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Om Prakash, **Advocate**  
Sh. Laxmi Narayan  
398, Shree Ram Mohalla, Rajiv Nagar Lankapuri  
Shastri Nagar Jaipur Rajasthan-302016

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 615**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shravan Kumar Vijay, **Advocate**  
Sh. Nirma Kumar Vijay  
H.No.593, Subji Bazar, Nayapura Kota,  
Rajasthan-324001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 616**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mukut Bihari Dayma, **Advocate**  
Sh. Onkar Lal Ji Dayma  
Azad Chowk Bherda Mines Road, Chanderiya,  
Chittorgarh, Rajasthan-312021

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 617**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahendra Pal Singh Chundawat, **Advocate**  
Sh. Karan Kumar Singh  
Trivedi Road , Ghalkiya House Teh- Kushalgarh  
Dist.- Banswara,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 618**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahendra Singh Hada, **Advocate**  
Sh. Raghuveer Singh Hada  
H.No. 52 Gali No. 5 Janpath Saraswati Colony  
Baran Road Kota, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 619**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Laxman Singh Goar, **Advocate**  
Sh. Roop Singh Goar  
H. No. Cf-9 New Jawahar Nagar  
Kota, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 620**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vijay Jeengar, **Advocate**  
Sh. Panna Lal Jeengar  
C - 1 Vaibhav Villa Sharda Evergreen Park, 80  
Feet Road, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 621**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Krishan Kumar Sharma, **Advocate**  
Sh. Lal Chand Sharma  
House No 6 Upon 9 Rhb Colony Hanumangarh  
Junction, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 622**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunanda Agarwal, **Advocate**  
Sh. Brij Bhushan Agarwal  
Panchyat Samiti Road Bank Of India Ke Pass  
Ward No 12 Ratangarh, Churu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 623**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhanwar Lal, **Advocate**  
Sh. Ram Chandra  
Vpo-Dookiya Via-Palsana Dist-Sikar Teh-  
Dantaramgarh, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 624**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Devkee Nandan Vyas, **Advocate**  
Sh. Shyam Sundar Vyas  
Vyas Bhawan Talab Marg  
Mandal, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 625**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ajay Kumar, **Advocate**  
Sh. Sunder Lal  
Ward No 21 Anupgarh ,Ganganagar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 626**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kanhaiya Lal Saragara, **Advocate**  
Sh. Bhuba Ram Sargara  
2 A, Karni Nagar Near Sheetal Height Manva  
Khera, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 627**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Lal Harijan, **Advocate**  
Sh. Banshi Lal Harijan  
11 Laxmi Narayan Nagar Savina  
, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 628**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sanjay Verma, **Advocate**  
Sh. Mour Singh Verma  
39 Opp P And T Colony Gayatri Nagar Sec  
5,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 629**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chandra Prakash Singaniya, **Advocate**  
Sh. Basti Ram  
991 A Sardar Samand Road Laxmi  
Nagar,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 630**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Rifaquat Hussain, **Advocate**  
Sh. Zafar Hussain  
D-45 Indira Colony Behind Govt.P.G.  
College, Jhalawar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 631**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Tilak Raj Chugh, **Advocate**  
Sh. Parmanand Chugh  
Ward No. 13, Near Fort, Anupgarh District Sri  
Ganganagar ,Ganganagar,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 632**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Subhash Chander Goyal, **Advocate**  
Sh. Shri Ram Goyal  
Behind Old 50 Dhan Mandi Sri  
Karanpur, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 633**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitendra Singh Ranawat, **Advocate**  
Sh. Nathu Singh Ranawat  
B - 367 Vivekanand Nagar Police  
Line, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 634**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sukhdev Singh, **Advocate**  
Sh. Narain Singh  
4 Rac Line Chainpura ,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 635**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Nagar Mal Sharma, **Advocate**  
Sh. Narain Ram Sharma  
Vill - Jewali Post - Kumas Jagir Tehsil -  
Laxmangarh, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 636**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Akling Prasad Vyas, **Advocate**  
Sh. Shyam Sundar Vyas  
Vyas Bhawan Talab Marg Mandal District  
Bhilwara, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 637**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Virendra Singh, **Advocate**  
Sh. Girdhar Singh  
Village Nagla Bosoli Post Madoli Tehsil  
Roopwas, Bharatpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 638**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hari Om Dutta, **Advocate**  
Sh. Hansa Ram  
Behind S.P. Bungalow Sirohi ,Sirohi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 639**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Neha Dave, **Advocate**  
Sh. Kamal Nath Dave  
243 , Mishara Raja Ji Ka Rasta Chandpole Bazar  
Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 640**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Tarsem Singh, **Advocate**  
Sh. Malkeet Singh  
Ward No 5 Vpo Dholipal Abohar  
Road, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 641**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dinesh Kumar Saini, **Advocate**  
Sh. Jaidev Prasad Saini  
Near Panchayat Samiti Ward No. 28,  
Laxmangarh District Sikar, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 642**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vikas Gaur, **Advocate**  
Sh. Vishanu Kumar  
Near Bhatner Fort Old Market Yog Maya Mandir  
Gali Hanumangarh  
Town, Hanumangarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 643**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Alka Sharma, **Advocate**  
Sh. Umesh Chandra Sharma  
24 A Tirth Nagar New Sanganer Road  
Sodala, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 644**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Sharma, **Advocate**  
Sh. Gori Shanker  
83 Mahaveer Marg Shastri Nagar  
Vistar, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 645**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Chetan Kumar, **Advocate**  
Sh. Ratan Lal  
444 A Shastri Nagar Behind Bangur  
College,Pali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 646**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ghanshyam Verma, **Advocate**  
Sh. Mewa Ram Raigar  
Vpo-Manpura Macheri Via-Moriya Tehsil-  
Amer,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 647**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ghanshyam Das, **Advocate**  
Sh. Tikam Das  
610-07, 13 Quater Paharganj, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 648**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Irshad Mohammad, **Advocate**  
Sh. Gulam Mohammad  
64-5 Near Girls School Ander  
Kote, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 649**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Vishnu Prakash Pareek, **Advocate**  
Sh. Om Prakash Pareek  
Plot No E-8 Friends Colony Imli  
Phatak, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 650**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Surendra Singh Deora, **Advocate**  
Sh. Madho Singh  
Jj Colony Behind Police Station  
Pindwara, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 651**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Om Prakash Deeya, **Advocate**  
Sh. Kheema Ram  
Vpo- Mandwara Udd Via Jawal Tehsil  
Sirohi,Sirohi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 652**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Pratap Ram Purohit, **Advocate**  
Sh. Dunga Ram Purohit  
Nanarwara Teh-Pindwara ,Sirohi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 653**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Shabnam, **Advocate**  
Sh. Abdul Rashid  
H N1 2 Near T B Hospital Pal Link  
Road, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 654**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Sunil Kumar, **Advocate**  
Sh. Daya Ram  
Qtr. No. D-99 Kolihan Nagar Khetri  
Khetri, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 655**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ravi Ojha, **Advocate**  
Sh. Chandra Prakash Ojha  
D - 9 Vijay Singh Pathik Nagar  
,Bhilwara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 656**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Nitin Saraswat, **Advocate**  
Sh. Satya Narayan Sharma  
Shahji Mohalaa Mangla Chowk Manikya  
Nagar, Bhilwara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 657**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Anil Kumar Mishra, **Advocate**  
Sh. Pushkar Dutt Mishra  
Badi Haveli Kothari Mohalla Masuda  
Ajmer, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 658**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Ajay Singh Solanki, **Advocate**  
Sh. Bahadur Singh Solanki  
Laxmi Vihar Nagar New Housing Board  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 659**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Raj Mal Rao, **Advocate**  
Sh. Hira Lal Rao Dholi  
Hn 30 Uit Colony Kala Bhata Purohitan  
Madri,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 660**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dineshs Kumar Saini, **Advocate**  
Sh. Radhe Shyam Saini  
Plot No. 21, Gajanand Vihar Rto Road, Ward No.  
38, Radhakishanpura, Sikar, Sikar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 661**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Seema Upadhyay, **Advocate**  
Sh. Ram Pratap Sharma  
217 Main Road Bhupalpura, Udaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 662**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhupender Kumar, **Advocate**  
Sh. Kalu Ram  
V.P.O. 23-B.B. Padampur, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 663**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Dharmendra Singh Chauhan, **Advocate**  
Sh. Chandra Singh Chauhan  
Vpo Arthuna Teh- Garhi Banswara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 664**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Atiq Ahmed, **Advocate**  
Sh. Manjur Ahmed  
177 Jawahar Colony Nai Abadi Near Tehsil  
Office Garhi ,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 665**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhanwar Lal, **Advocate**  
Sh. Bholu Ram  
Plot No 95 Sanjay Nagar, Niwaru Road Jhotwara  
Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 666**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hari Om Aloria, **Advocate**  
Sh. Ram Narayan Aloria  
Plot No-266 Lok Nayak Vyas Colony Shastri  
Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 667**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Om Prakash Pareek, **Advocate**  
Sh. Late. Shri R.N.L. Pareek  
P.No. E-8 Friends Colony Sahkar Road Imli  
Phatak Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 668**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Tripti Gaurav Baheti, **Advocate**  
Sh. Govind Lal Gupta  
Karkra Bazar Keshavrai Patan  
Bundi,Bundi,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 669**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kamlesh Kumar Sethiya, **Advocate**  
Sh. Prakash Chand Sethiya  
Vpo Somesar Tehsil Rani Station ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 670**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Om Prakash Pareek, **Advocate**  
Sh. Late. Shri R.N.L. Pareek  
P.N. E-8 Friends Colony Sahkar Road Imli Phatak  
Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 671**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Babu Lal Panwar, **Advocate**  
Sh. Naru Ji Panwar  
280 Sarvodaya Nagar Pali, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 672**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Lokesh Kumar Sharma, **Advocate**  
Sh. Chhagan Lal Sharma  
Sinchai Nagar Main Road Keer Khera  
Chittorgarh, Chittorgarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 673**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahesh Kumar, **Advocate**  
Sh. Gauri Shankar  
Kreshar Road, Near Sulabh Complex, Shivpura  
,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 674**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Padam Kumar Gautam, **Advocate**  
Sh. Kishan Chandra Gautam  
House No. 630 Sector 7, Keshavpura,  
,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 675**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Kiran Kumar Verma, **Advocate**  
Sh. Gordhan Lal Verma  
House No. 1076 Mahaveer Nagar II,  
,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 676**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Hanuman Singh Hada, **Advocate**  
Sh. Shambhu Singh Hada  
Near House No. 367 Sector 4, Keshvpura  
,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 677**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 18<sup>th</sup> Feb, 2019

To

Sh./Ms. Raj Kumar Gautam, **Advocate**  
Sh. Shambhu Dayal Gautam  
C-307 Talwandi ,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY